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Government of India

भौगोलिक उपदर्शन पत्रिका

**GEOGRAPHICAL INDICATIONS JOURNAL**



बौद्धिक सम्पदा  
भारत  
**INTELLECTUAL  
PROPERTY INDIA**

भौगोलिक उपदर्शन पंजीकृति,  
बौद्धिक सम्पदा अधिकार भवन,  
जी.एस.टी. रोड, गिण्डी,  
चेन्नै - ६०० ०३२.

**Geographical Indications Registry,  
Intellectual Property Rights Building,  
G.S.T. Road, Guindy, Chennai - 600 032.**



**GOVERNMENT OF INDIA  
GEOGRAPHICAL INDICATIONS  
JOURNAL NO. 107**

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## OFFICIAL NOTICES

**Sub:** Notice is given under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002.

1. As per the requirement of Rule 41(1) it is informed that the issue of Journal 107 of the Geographical Indications Journal dated 05<sup>th</sup> June, 2018 / Jyaishta 15, Saka 1940 has been made available to the public from 05<sup>th</sup> June, 2018.

## NEW G.I APPLICATION DETAILS

<b>App.No.</b>	<b>Geographical Indications</b>	<b>Class</b>	<b>Goods</b>
600	Leteku	31	Agricultural
601	Manipur Black Cherry	31	Agricultural
602	Manipur Black Rice (Chakhao)	30	Agricultural
603	Assam Elephant Apple	31	Agricultural
604	Coorg Arabica	30	Agricultural
605	Wayand Robusta	30	Agricultural
606	Chikmagalur Arabica	30	Agricultural
607	Araku Valley Arabica	30	Agricultural
608	Bababudangiri Arabica	30	Agricultural
609	Assam Lemon	31	Agricultural
610	Kandhamal Haldi	30	Agricultural
611	Jeeraphool	30	Agricultural
612	Odisha Rasagola	29 & 30	Food Stuff
613	Marayoor Jaggery	30	Agricultural
614	Chamba Chappal	25	Handicraft
615	Goan Coconut Feni	33	Manufactured
616	Kodaikanal Malai Poondu	31	Agricultural

**PUBLIC NOTICE**

No.GIR/CG/JNL/2010

Dated 26<sup>th</sup> February, 2010

**WHEREAS** Rule 38(2) of Geographical Indications of Goods (Registration and Protection) Rules, 2002 provides as follows:

**“The Registrar may after notification in the Journal put the published Geographical Indications Journal on the internet, website or any other electronic media.”**

**Now therefore**, with effect from 1<sup>st</sup> April, 2010, The Geographical Indications Journal will be Published and hosted in the IPO official website [www.ipindia.nic.in](http://www.ipindia.nic.in) free of charge. Accordingly, sale of Hard Copy and CD-ROM of GI Journal will be discontinued with effect from 1<sup>st</sup> April, 2010.

**Registrar of Geographical Indications**

**G.I. APPLICATION NUMBER – 552**

Application Date: 20-06-2016

Application is made by Litchi Growers Association of Bihar, Adarsh Nagar, Lane No: 3, Post Office: Dumari, District: Muzaffarpur – 843 113, Bihar, India for Registration in Part A of the Register of **Shahi Litchi of Bihar** under Application No. 552 in respect of Horticulture Products (Fruits) – Litchi falling in Class – 31 is hereby advertised as accepted under Sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- A) **Name of the Applicant** : Litchi Growers Association of Bihar
- B) **Address** : Litchi Growers Association of Bihar,  
Adarsh Nagar, Lane No: 3, Post Office: Dumari,  
District: Muzaffarpur – 843 113, Bihar India
- Facilitated by:**  
Bihar Agricultural University,  
Sabour, Bhagalpur-813210, Bihar, India
- C) **Types of Goods** : **Class 31** – Horticulture Products (Fruits) – Litchi
- D) **Specification:**

Litchi (*Litchi chinensis* Sonn.) is one of the popular fruits of the world belongs to the family Sapindaceae and genus *Litchi*. It occupies unique position due to attractive appearance, deliciously flavoured, sweet, juicy and pearly white aril. Bihar is fortunate enough to have a salubrious climate of this crop. “Shahi” is one of the choicest litchi varieties of Bihar. In Bihar the Shahi litchi is mainly grown in the districts like Muzaffarpur, Samastipur, Vaishali, East Champaran and Begusarai. The plant of this variety is semi vigorous, dense, round-topped, slow-growing, 6-10 m high and equally broad. This regular bearer early maturing variety is known for its very attractive fruits of crimson red colour, pleasant aroma, juiciness, good sugar acid blend and high pulp to seed ratio. Shahi is an early variety starts maturing in 2<sup>nd</sup> week of May and continued till 1<sup>st</sup> week of June in different areas.

Fruits are of large size having length of 3.2-.3.9cm and width of 3.2-3.5cm nearly round in shape, crimson red in colour. Peel is thin and stone is of medium size (3-3.9g). Juicy aril is of cream colour with juice percent of 58-67.

- E) **Name of the Geographical Indication:**

**SHAHI LITCHI OF BIHAR**



## F) Description of the Goods:

Family: Sapindaceae

Genus: *Litchi*

1. Botanical Name: *Litchi chinensis* Sonn

Division: Magnoliophyta

Class: Magnoliopsida

Order: Sapindales

Family: Sapindaceae

Sub family: Nephelaeae

“Shahi “is one of the choicest varieties of litchi in the state. The plant is semi vigorous, dense, round-topped, slow-growing, usually 5-9 m high and 5- 6.5 m canopy spread. Leaf is dark green, medium size and lamina curved upward (boat shaped). Its evergreen leaves are 5-8 cm long, pinnate, having 5 to 8 alternate, elliptic-oblong to lanceolate, abruptly pointed leaflets somewhat leathery, smooth, glossy, dark-green on the upper surface and greyish-green beneath.

Shahi is an early variety starts maturing in 3rd week of May and continued till 1<sup>st</sup> week of June in different growing areas of Bihar. Fruits are of large size having length of 3.2-3.9cm and width of 3.2-3.5cm nearly round in shape, crimson red in colour. Peel is thin and stone is of medium size (3-3.9g). Juicy aril is of cream colour with juice percent of 58-67. The extent of chicken tongue seeds are about 8-20 percent i.e. fruits with very small seed having seed weight of less than 2 g with high pulp percentage. This variety is prone to fruit cracking.

### Morphological traits\*

Tree height	6-10cm	Time of anthesis	26 <sup>th</sup> Feb to 10 <sup>th</sup> March
Spread	6.5-9.5m	Fruit set period	14 <sup>th</sup> March to 23 <sup>rd</sup> March
Leaflet shape	Elliptical	Maturity time	3 <sup>rd</sup> week of May
Leaflet length	8cm-12.5cm	Harvesting period	17 <sup>th</sup> May to 5 <sup>th</sup> June
Leaflet width	3.25-3.5cm	Fruit cracking (%)	6-28%
Time of Panicle emergence	28 <sup>th</sup> January to 10 <sup>th</sup> February	Yield per plant	80-120kg

### Fruit Traits

Traits	Characters	Traits	Characters
Fruit shape	Elliptical round or oblong	Peel weight	3-3.40 g
Fruit shoulder	Smooth	Stone (seed) weight	3-3.9g
Fruit Tip	Round	Percent of chicken tongue seeds/aborted seeds	8- 20 % ( Seed weight is less than 2.g)
Tubercle characters	Moderately sharp (obtuse)	Pulp percent	58-67 % on weight basis
Tubercle density	Medium	Juice percent	56-62 % of pulp weight
Fruit length	3.2-3.9cm	TSS	18.0-21.6 ° Brix
Fruit width	2.9-3.6cm	Acidity	0.24 -0.5 %
Fruit Weight	18-33g	Ascorbic acid	34-46 mg/100g of pulp
Pulp weight	13-18g		



The eating quality of Shahi grown in Muzaffarpur, Samastipur and adjoining areas are better with juicy aril with very good sugar acid blend and aroma .It is said that due to high calcium content in soil the fruits of litchi are better in these areas. Therefore it is suggested to add lime in soil during new plantation of litchi if the soil has not sufficient calcium content.

**G) Geographical area of Production and Map as shown in page no: 13**

“Shahi” litchi is a unique variety of litchi in the state mainly grown in Muzaffarpur, Samastipur, Vaishali, East Champaran and Begusarai and some parts of adjoining areas in agro-climatic Zone I of Bihar. The production area lies between 26<sup>0</sup>39’ and 25<sup>0</sup> 07’ North latitude to 84<sup>0</sup>50’ and 87<sup>0</sup> 24’ East longitude.

**H) Proof of Origin (Historical records):**

Litchi was first introduced in Bengal through Assam. From Bengal it spread to other parts of India like Bihar, Uttar Pradesh, Punjab and other parts of India. But it was well adapted in agro climate of Bihar especially in Muzaffarpur, Darbhanga and nearby areas probably due to the humid climatic condition, alluvial soil with fairly good amount of calcium content. Probably seedlings of these varieties created variations and developed fruits of excellent quality and named “Muzaffarpur” in the name of the area where it developed. Owing to beauty and excellent edible quality of fruits in some seedling plants of litchi grown in this area the eco type named as “Shahi” in due course of time. This variety was grown mostly by higher and elite group of growers with great fascination. The layers of this plant gradually spread in the area suitable to growing conditions and now this is one of the important varieties of Bihar. Litchi was the important fruit crop of Darbhanga and Muzaffarpur for trade after mango during 1907 (Bihar District Gazetteers, Darbhanga, 1964) .It has been reported that Pusa estate and certain other villages viz. Malinagar and Saidpur produced litchis of excellent quality. For about 20years from 1910-30 there was a factory of Shri Basanti Charan Sinha in Muzaffarpur for preservation of fruits particularly mango and litchi. For couple of years litchi used to be air lifted to Calcutta during 2<sup>nd</sup> decade of 20<sup>th</sup> century. Darbhanga and Muzaffarpur were the main districts growing litchi and the total area under litchi in the state during 1961-62 was about 11440 hectares (Wealth of India, 1974, Part VII).

**I) Method of Production:**

**Climate and soil**

Litchi requires a subtropical climate having 2-3 months dry cool autumn and winter before flowering in March. Frost in winter is injurious for plant and normal flowering is affected below 5<sup>0</sup>C. A temperature range of 15-20<sup>0</sup>C favours flowering and above 20<sup>0</sup>C for fruit set. A high temperature range of 30-40<sup>0</sup>C during April and May requires for fruit development and maturity. A fairly deep well drained sandy loam or clayey loam soil rich in organic matter content with pH ranging between 5.5 and 7 is ideal soil for litchi cultivation. Water-table should be at least 1.5 to 2 m deep.

**Planting and plant multiplications:**

The plant of shahi litchi is propagated through vegetative means by air layering. Air-layering or 'gootee' is widely accepted method of propagation in India. It is done after completion of fruiting and with onset of monsoon i.e. in the month of June. In this method a healthy and vigorous, upright twig of about one year old and 1.5 to 2 cm in diameter is selected. A circular strip of bark about 3-4 cm wide just below a bud is completely removed around the selected branch. Care should be taken to remove all the

cambium tissue surrounding the white central wood while removing the bark. Application of IBA@100ppm with lanolin paste on upper end of girdle improves rooting and survival percentage. About two handful of moist sphagnum moss with excess moisture squeeze out are placed around this stem to cover the cut surface. A piece of polyethylene film is used to completely cover the sphagnum moss and tied at both ends, which prevents the loss of moisture. When the thinner roots are visible through the polythene wrap, the rooted branch is detached from the parent plant and potted in the nursery. Rooting occurs in about 6-8 weeks. The rooted shoots are separated from the mother plant in the month of September and immediately planted in nursery beds or pots. The layers are fit for planting after hardening in nursery for 8-9 months.

#### **Land Preparation:**

Before planting, the land is thoroughly ploughed and leveled. Therefore suitable wind break trees like silver oak, sesbania, drumstick, etc. should be planted along the boundary of litchi plantation to protect the young plants from hot winds and cold waves.. Young plants can also be covered with thatch by the end of November to protect them from frost injury. Planting is normally done during July -September after the monsoon has set in.

#### **Method of Planting and early care:**

Litchi trees are usually planted in a square system at 8 x 8 m or 10m X 10 m. Pits of size 1mX1mX1m are dug at the desired points a few weeks before planting and kept exposed in scorching sun during April -May for 4-6 weeks. These are then refilled with top-soil mixed with well rotten FYM 20-25 kg, neem and castor cake 1kg each, urea 225g, SSP150g , 150g sulphate of potash and 50g furadon 3G. After refilling the pits are immediately watered to set this mixture and remove the air gaps. Only 9-12 months old healthy plants with fine roots should be selected for planting. The new plants should be inoculated with mycorrhiza. The soil around the plant is pressed gently. Planting should be immediately followed by irrigation. Frequent irrigation, weed and nutritional management is required for faster growth and early fruiting. Proper fencing and wind break should be provided to protect the plants from high wind, speed, hot wind and frost.

#### **Nutritional management**

Fertilization starts from 2<sup>nd</sup> year continued and till complete life cycle. In two years old plant dose of fertilizers is compost 50 kg, nitrogen 100 g, phosphorus 40g, potash 80 g. These doses is increased every year by the same amount and in 10 years old mature plants and afterwards annual dose of plant nutrition is compost 50 kg, nitrogen 1000 g, phosphorus 400 g and potash 800 g per year per plant. During initial 2-4 years fertilizers are applied in 3-4 splits at 3-4 months interval i.e. in July, October, January and April. Once it comes in bearing frequency of manorial application is reduced and 75 % of total requirement is applied in the month of July and remaining 25 % in the month of April after fruit set.

Apart from the requirement of N, P and K, micronutrients such as Calcium, Magnesium, Zinc, Boron and Copper play an important role in flowering and fruiting. Thus application of micronutrient should be given if the soil is deficient in these nutrients.

#### **Training & Pruning:**

The young, litchi trees are trained to develop strong frame work of scaffold branches well distributed around the trees and it should have single robust trunk up to a height of 1.5 m or more at full maturity. Annual pruning during juvenile stage to remove the extra branches to maintain the stature up to two initial primary branches and again two or three secondary branch in each of the primary branch is very essential.

Light annual pruning after harvest should be done to remove diseased and damaged twigs and branches. Sniffing of old branches to promote fresh growth is therefore desirable to promote flowering shoots. Usually fruits are harvested along with 40-50cm fruiting twigs that serves the purpose of pruning. If the tree is making too vegetative growth, both root and shoot pruning is recommended. If crown becomes dense, few thick branches from the top is removed for penetration of light into interiors of canopy.

### **Fruiting and maturity**

Shahi litchi starts flowering at 3-4 years of age. Flowering at early stage is removed and fruiting is generally taken after five years. But commercial bearing comes at an age of 10 years onwards. Flowering in Shahi litchi in Bihar starts from last week of February to 2<sup>nd</sup> week of March and fruit set completed within next 10-15 days. Initial fruit set may vary from 12 to as high as up to 70 per panicle and hardly 15 to 25 percent of initial fruit set reach to maturity. Shahi litchi takes about 8-9 weeks from fruit set to attain maturity. It matures by 3<sup>rd</sup> week of May. Maturity is marked by the full colour development on peel of the fruit and tubercles become somewhat flattened.

### **Fruit cracking;**

Shahi litchi is known to prone heavy fruit cracking. The percent of cracked fruits usually ranges between 8-28 per cent. But sometimes it may go up to more than 40 % in adverse climatic conditions. But fruit cracking can be minimised by adopting proper precautionary measures

### **Harvesting, Yield and post harvest handling:**

Litchi is harvested at peak maturity. Unripe fruit do not develop proper flavour. Harvesting is done at cool early morning and kept under shade. The fruits are not harvested immediately after rain. Post harvest of litchi is very short i.e. of 2-3 days. Pericarp browning is the main problem which occurs due to rapid desiccation of pericarp and secondary fungal infection. Yield of shahi litchi varies from 70 to 125 kg/plant/year depending on age of the tree, climatic condition and maintenance of orchard.

Harvested fruits are first separated from bunch, graded and then packed in CFB board of different acceptable sizes. During grading poor quality fruit in terms of size, appearance, degree of damage, blemishes, bruising etc are discarded. It is done manually by visual appearance. The fruits are then graded in to different standard class according to their sizes.

Sulphur fumigation @ 250ppm followed by acid treatment by dipping the fruits in 4% dilute HCl of pH0.5 is also practiced to increase post harvest life of litchi fruits. After sulphur treatment fruits are subjected to pre cooling before packing to remove the heat from the produce. Hydro cooling or forced air cooling at 8-10<sup>0</sup> C is also used for pre cooling. After pre cooling, fruits should be dried properly before packing.

Litchi fruits cannot be kept for more than two days at room temperature. The ideal temperature for storage of litchi is 2-4<sup>0</sup> C in perforated poly bags. Fruits can be kept for more than 4-5 weeks at this temperature by maintaining humidity at 85-95 %. Storage at 7<sup>0</sup> c in perforated poly bags is ideal for nearby market. Litchi fruits are packed in cartons with adequate ventilations. Approximately 5% ventilation in carton is adequate without weakening the package too much. The vent should be arranged properly to allow sufficient air flow through the produce.

**J) Uniqueness:**

1. Regular bearer: Bears heavily regularly with average yield of 80-135 kg/plant/year at normal spacing of 10 x 10m
2. Early maturity: Matures in 3<sup>rd</sup> week of May.
3. Specific globose round shape fruit with very attractive bright crimson red colour peel.
4. Less prominent tubercles
5. Distinct specific mouth-watering flavour, juicy pulp and pleasant aroma with very good sugar acid blend. Fruits have small seed weighing 3-3.9 g.
6. Creamish white translucent juicy aril.
7. Fruits with 8-18 % chicken tongue seeds of less than 2g.

**K) Inspection Body:**

The quality of Shahi litchi of Bihar will be monitored by internal watchdog mechanism in order to maintain the original physical and chemical characteristics as per GI registration by the following committee members.

- I. Members of litchi Growers Association
- II. Director Research, Bihar Agricultural University, Sabour, Bhagalpur-813210.
- III. Chairman, Department of Horticulture (F&FT), Bihar Agricultural University, Sabour, Bhagalpur-813210.
- IV. Scientists, Litchi Research Team, Department of Horticulture (Fruit & Fruit Technology), Bihar Agricultural University, Sabour, Bhagalpur-813210.

The committee will also help to regulate the use of Geographical Indications for the welfare of local farming community. The committee will frame the terms and conditions to use brand name of GI registered Shahi litchi by any of the marketing agency. The logo of Shahi litchi of Bihar will be used to create brand image of GI registered produce.

**Regulation of GI in the territory**

To regulate the use of GI in the territory, the Inspection Structure is proposed to consist the following members:

- I. Director, NRC, Litchi, Mushahri, Muzaffarpur , Bihar
- II. Directorate of Horticulture , Patna, Govt. of Bihar
- III. President, Litchi Growers Association, Muzaffarpur, Bihar.

Shahi litchi in the geographical production area will be identified and will be allotted an identification number to ensure traceability and quality.


**L) Others:**



Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 107 dated 05<sup>th</sup> June 2018

**G.I. Authorised User Application No. - 4243 in respect of Kashmir Pashmina  
Registered GI Application No. – 46**

Application is made by, **M/s. H. A. Shawls Represented by Hakeem Riyaz Ahmad Shah**, at Rathpora Eidgah, Srinagar – 190 002, Jammu & Kashmir, India, dated November 27, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24, 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : M/s. H. A. Shawls Represented by Hakeem Riyaz Ahmad Shah
- (B) **Address** : M/s. H. A. Shawls Represented by Hakeem Riyaz Ahmad Shah,  
Rathpora Eidgah, Srinagar – 190 002,  
Jammu & Kashmir, India.
- (C) **Date of Authorised User Application** : November 27, 2017
- (D) **Registered Geographical Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,  
Nowshera, District: Srinagar - 190011,  
Jammu & Kashmir, India.
- (G) **Class** : 23, 24, 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not included in other classes; bed and table covers;  
Class 25 – Clothing

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 107 dated 05<sup>th</sup> June 2018

**G.I. Authorised User Application No. - 4245 in respect of Kashmir Pashmina  
Registered GI Application No. – 46**

Application is made by, **M/s. Pashmkaar Represented by Mr. Tariq Ahmad Dar**, at Nigeen Hazratbal, Srinagar – 190 006, Jammu & Kashmir, India, dated November 27, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24, 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : M/s. Pashmkaar Represented by Mr. Tariq Ahmad Dar
- (B) **Address** : M/s. Pashmkaar Represented by Mr. Tariq Ahmad Dar,  
Nigeen Hazratbal, Srinagar – 190 006,  
Jammu & Kashmir, India.
- (C) **Date of Authorised User Application** : November 27, 2017
- (D) **Registered Geographical Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,  
Nowshera, District: Srinagar - 190011,  
Jammu & Kashmir, India.
- (G) **Class** : 23, 24, 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not included in other classes; bed and table covers;  
Class 25 – Clothing

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 107 dated 05<sup>th</sup> June 2018

**G.I. Authorised User Application No. - 4246 in respect of Kashmir Pashmina  
Registered GI Application No. – 46**

Application is made by, **M/s. Basu Enterperises Represented by Ghulam Jeelani Basu**, at Aalikadal, Srinagar – 190 002, Jammu & Kashmir, India, dated November 27, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24, 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Basu Enterperises Represented by Ghulam Jeelani Basu
- (B) **Address** : M/s. Basu Enterperises Represented by Ghulam Jeelani Basu,  
Aalikadal, Srinagar – 190 002,  
Jammu & Kashmir, India.
- (C) **Date of Authorised User Application** : November 27, 2017
- (D) **Registered Geographical Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,  
Nowshera, District: Srinagar - 190011,  
Jammu & Kashmir, India.
- (G) **Class** : 23, 24, 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not included in other classes; bed and table covers;  
Class 25 – Clothing


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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 107 dated 05<sup>th</sup> June 2018

**G.I. Authorised User Application No. - 4270 in respect of Kashmir Pashmina  
Registered GI Application No. – 46**

Application is made by, **M/s Cottage Art Emporium Represented by Mr. Mohammad Haseeb Shaw**, at Boulevard Road, Srinagar – 190 001, Jammu & Kashmir, India, dated January 24, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24, 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : M/s Cottage Art Emporium Represented by Mr. Mohammad Haseeb Shaw
- (B) **Address** : M/s Cottage Art Emporium Represented by Mr. Mohammad Haseeb Shaw, Boulevard Road, Srinagar – 190 001, Jammu & Kashmir, India.
- (C) **Date of Authorised User Application** : January 24, 2018
- (D) **Registered Geographical Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K Societies Act, Registration Number: 5611-S/2007) C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK, Nowshera, District: Srinagar - 190011, Jammu & Kashmir, India.
- (G) **Class** : 23, 24, 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not included in other classes; bed and table covers;  
Class 25 – Clothing

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 107 dated 05<sup>th</sup> June 2018

**G.I. Authorised User Application No. - 4706 in respect of Kashmir Pashmina  
Registered GI Application No. – 46**

Application is made by, **M/s. Royal Cashmere Arts Represented by Gowhar Amin Kashoo**, at Alamdar Colony B, Lal Bazar, Srinagar – 190 023, Jammu & Kashmir, India, dated February 27, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24, 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Royal Cashmere Arts Represented  
by Gowhar Amin Kashoo
- (B) **Address** : M/s. Royal Cashmere Arts Represented  
by Gowhar Amin Kashoo,  
Alamdar Colony B, Lal Bazar, Srinagar – 190 023,  
Jammu & Kashmir, India.
- (C) **Date of Authorised  
User Application** : February 27, 2018
- (D) **Registered Geographical  
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K  
Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,  
Nowshera, District: Srinagar - 190011,  
Jammu & Kashmir, India.
- (G) **Class** : 23, 24, 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not included  
in other classes; bed and table covers;  
Class 25 – Clothing

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**G.I. Authorised User Application No. - 4224 in respect of Kashmir Sozani Craft  
Registered GI Application No. – 48**


Application is made by, **M/s Kashmir Valley Arts Represented by Mr. Zamir Ahmad Naqash**, at Malik Sahib Safakadal, Srinagar – 190 002, Jammu & Kashmir, India, dated October 19, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Sozani Craft** under Application No - 48 in respect of Sozani Embroidery performed on different Apparels fabrics falling in Class 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s Kashmir Valley Arts Represented by Mr. Zamir Ahmad Naqash
- (B) **Address** : M/s Kashmir Valley Arts Represented by Mr. Zamir Ahmad Naqash,  
Malik Sahib Safakadal, Srinagar – 190 002,  
Jammu & Kashmir, India.
- (C) **Date of Authorised User Application** : October 19, 2017
- (D) **Registered Geographical Indication** : **Kashmir Sozani Craft**
- 
- (E) **Registered Proprietor** : Craft Development Institute
- (F) **Address** : Craft Development Institute  
(Redg. Under J & K Societies Act,  
Registration No. 4332-S/2003),  
Near Silk Factory, Solina Bazar,  
Srinagar - 190 009, Jammu & Kashmir.
- (G) **Class** : 26
- (H) **Goods** : Class 26 - Sozani Embroidery performed on different Apparels fabrics;

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**G.I. Authorised User Application No. - 4225 in respect of Kashmir Sozani Craft  
Registered GI Application No. – 48**

Application is made by, **Mr. Javeed Ahmed Zargar S/o Gh. Ahmad Zarger**, at Hyder Pora Gulberg Colony, Srinagar – 190 002, Jammu & Kashmir, India, dated October 19, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Sozani Craft** under Application No - 48 in respect of Sozani Embroidery performed on different Apparels fabrics falling in Class 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Javeed Ahmed Zargar S/o Gh. Ahmad Zarger
- (B) **Address** : Mr. Javeed Ahmed Zargar S/o Gh. Ahmad Zarger,  
Hyder Pora Gulberg Colony,  
Srinagar – 190 002,  
Jammu & Kashmir, India.
- (C) **Date of Authorised  
User Application** : October 19, 2017
- (D) **Registered Geographical  
Indication** : **Kashmir Sozani Craft**
- 
- (E) **Registered Proprietor** : Craft Development Institute
- (F) **Address** : Craft Development Institute  
(Redg. Under J & K Societies Act,  
Registration No. 4332-S/2003),  
Near Silk Factory, Solina Bazar,  
Srinagar - 190 009, Jammu & Kashmir.
- (G) **Class** : 26
- (H) **Goods** : Class 26 - Sozani Embroidery performed  
on different Apparels fabrics;

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**G.I. Authorised User Application No. - 4226 in respect of Kashmir Sozani Craft  
Registered GI Application No. – 48**

Application is made by, **M/s M. A Arts & Crafts Represented by Mr. Mohammad Ashraf Wafaie**, at Botakadal Pokhribal Lal Bazar, Srinagar – 190 023, Jammu & Kashmir, India, dated October 19, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Sozani Craft** under Application No - 48 in respect of Sozani Embroidery performed on different Apparels fabrics falling in Class 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s M. A Arts & Crafts Represented by Mr. Mohammad Ashraf Wafaie
- (B) **Address** : M/s M. A Arts & Crafts Represented by Mr. Mohammad Ashraf Wafaie, Botakadal Pokhribal Lal Bazar, Srinagar – 190 023, Jammu & Kashmir, India.
- (C) **Date of Authorised User Application** : October 19, 2017
- (D) **Registered Geographical Indication** : **Kashmir Sozani Craft**
- 
- (E) **Registered Proprietor** : Craft Development Institute
- (F) **Address** : Craft Development Institute (Redg. Under J & K Societies Act, Registration No. 4332-S/2003), Near Silk Factory, Solina Bazar, Srinagar - 190 009, Jammu & Kashmir.
- (G) **Class** : 26
- (H) **Goods** : Class 26 - Sozani Embroidery performed on different Apparels fabrics;

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**G.I. Authorised User Application No. - 4227 in respect of Kashmir Sozani Craft  
Registered GI Application No. – 48**

Application is made by, **M/s. Shah Arts Emporium, Represented by Mr. Syed Masood Shah**, at Shalimar Road, Srinagar, Jammu & Kashmir, India, dated October 19, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Sozani Craft** under Application No - 48 in respect of Sozani Embroidery performed on different Apparels fabrics falling in Class 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Shah Arts Emporium, Represented by Mr. Syed Masood Shah

(B) **Address** : M/s. Shah Arts Emporium, Represented by Mr. Syed Masood Shah, Shalimar Road, Srinagar, Jammu & Kashmir, India.

(C) **Date of Authorised User Application** : October 19, 2017

(D) **Registered Geographical Indication** : **Kashmir Sozani Craft**



(E) **Registered Proprietor** : Craft Development Institute

(F) **Address** : Craft Development Institute (Redg. Under J & K Societies Act, Registration No. 4332-S/2003), Near Silk Factory, Solina Bazar, Srinagar - 190 009, Jammu & Kashmir.

(G) **Class** : 26

(H) **Goods** : Class 26 - Sozani Embroidery performed on different Apparels fabrics;

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**G.I. Authorised User Application No. - 4242 in respect of Kashmir Sozani Craft  
Registered GI Application No. – 48**

Application is made by, **M/s. H. A. Shawls Represented by Hakeem Riyaz Ahmad Shah**, at Rathpora Eidgah, Srinagar – 190 002, Jammu & Kashmir, India, dated November 27, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Sozani Craft** under Application No - 48 in respect of Sozani Embroidery performed on different Apparels fabrics falling in Class 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. H. A. Shawls Represented by Hakeem Riyaz Ahmad Shah
- (B) **Address** : M/s. H. A. Shawls Represented by Hakeem Riyaz Ahmad Shah,  
Rathpora Eidgah, Srinagar – 190 002,  
Jammu & Kashmir, India.
- (C) **Date of Authorised User Application** : November 27, 2017
- (D) **Registered Geographical Indication** : **Kashmir Sozani Craft**
- 
- (E) **Registered Proprietor** : Craft Development Institute
- (F) **Address** : Craft Development Institute  
(Redg. Under J & K Societies Act,  
Registration No. 4332-S/2003),  
Near Silk Factory, Solina Bazar,  
Srinagar - 190 009, Jammu & Kashmir.
- (G) **Class** : 26
- (H) **Goods** : Class 26 - Sozani Embroidery performed on different Apparels fabrics;

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 107 dated 05<sup>th</sup> June 2018

**G.I. Authorised User Application No. - 4244 in respect of Kani Shawl  
Registered GI Application No. – 51**

Application is made by, **M/s. H. A. Shawls Represented by Hakeem Riyaz Ahmad Shah**, at Rathpora Eidgah, Srinagar – 190 002, Jammu & Kashmir, India, dated November 27, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kani Shawl** under Application No - 51 in respect of Shawls falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. H. A. Shawls  
Represented by Hakeem Riyaz Ahmad Shah

(B) **Address** : M/s. H. A. Shawls  
Represented by Hakeem Riyaz Ahmad Shah,  
Rathpora Eidgah, Srinagar – 190 002,  
Jammu & Kashmir, India.

(C) **Date of Authorised  
User Application** : November 27, 2017

(D) **Registered Geographical  
Indication** : **Kani Shawl**



(E) **Registered Proprietor** : TAHAFUZ, Srinagar

(F) **Address** : TAHAFUZ, (Registered under the J & K  
Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,  
Nowshera, District: Srinagar – 190 011,  
Jammu & Kashmir, India.

(G) **Class** : 25


(H) **Goods** : Class 25 – Shawls.

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**G.I. Authorised User Application No. - 4247 in respect of Muga Silk of Assam  
Registered GI Application No. – 55 & 384**

Application is made by, **Mrs. Manika Borgohain Boruah**, at Apartment No. 606 Regal Mazesty, Narakasur, Kahilipara, Kamrup Metro, District: Guwahati – 781019, Assam, India dated November 30, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Manika Borgohain Boruah
- (B) **Address** : Mrs. Manika Borgohain Boruah,  
Apartment No. 606 Regal Mazesty, Narakasur,  
Kahilipara, Kamrup Metro,  
District: Guwahati – 781019, Assam, India.
- (C) **Date of Authorised User Application** : November 30, 2017
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3<sup>rd</sup> Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;  
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;  
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,  
Class 27 - Quilt furnishings & Upholstery.  
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 4248 in respect of Muga Silk of Assam  
Registered GI Application No. – 55 & 384**

Application is made by, **M/s. Silk Culture**, at Near Power Grid, Napam Road, Duliapam, P.O: JEC, Jorhat, Garmuk, - 785 007, Assam, India dated December 01, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Silk Culture
- (B) **Address** : M/s. Silk Culture,  
Near Power Grid, Napam Road, Duliapam,  
P.O: JEC, Jorhat, Garmuk, - 785 007, Assam, India.
- (C) **Date of Authorised User Application** : December 01, 2017
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3<sup>rd</sup> Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;  
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;  
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,  
Class 27 - Quilt furnishings & Upholstery.  
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 4271 in respect of Muga Silk of Assam  
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Bijoy Kumar Gogoi**, at Ghuguha, (Pashim Dhemaji), Dhemaji - 787 053, Assam, India dated January 29, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bijoy Kumar Gogoi
- (B) **Address** : Mr. Bijoy Kumar Gogoi,  
Ghuguha, (Pashim Dhemaji), Dhemaji - 787 053,  
Assam, India.
- (C) **Date of Authorised  
User Application** : January 29, 2018
- (D) **Registered Geographical  
Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science  
Technology and Environment Council (ASTEC), 3<sup>rd</sup>  
Floor, City Co-operative Building, U.N.B. Road,  
Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;  
Class 24 - Textile and Textile goods including  
Mekhela – Chadar, Shawls, dress materials, Sarees,  
Wall hangings;  
Class 25 – Clothing's/Garments, Foot wears, Head  
gear, Made ups, Ties, motifs, fashion wears,  
Class 27 - Quilt furnishings & Upholstery.  
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 4261 in respect of Hand Made Carpet of Bhadohi  
Registered GI Application No. – 148**

Application is made by, **M/s. RMC Collections**, Represented by Mr. Abdul Rab, at Qazupur, Bhadohi – 221401, Uttar Pradesh, India, dated January 08, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. RMC Collections  
Represented by Mr. Abdul Rab
- (B) **Address** : M/s. RMC Collections  
Qazupur, Bhadohi – 221401,  
Uttar Pradesh, India.
- (C) **Date of Authorised  
User Application** : January 08, 2018
- (D) **Registered Geographical  
Indication** : **Hand Made Carpet of Bhadohi**



- (E) **Registered Proprietor** : 1. All India Carpet Manufactures Association  
2. The Great Bhadohi Craft Society  
3. Joint Director Industries.
- (F) **Address** : 1. All India Carpet Manufactures Association,  
Maryadpatti, PB.No.63, Bhadohi – 221 401,  
District: S.R.N. Bhadohi, Uttar Pradesh, India.  
2. The Great Bhadohi Craft Society,  
Chakkishundas (Kawal), Gyanpur, District:  
S.R.N. Bhadohi, Uttar Pradesh, India.  
3. Joint Director Industries,  
Office of Joint Director Industries, Government  
of Uttar Pradesh, Varanasi Region, Varanasi,  
Uttar Pradesh, India.
- (G) **Class** : 27
- (H) **Goods** : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 4262 in respect of Hand Made Carpet of Bhadohi  
Registered GI Application No. – 148**

Application is made by, **M/s Vil Tex India**, Represented by Mr. Altaf Husain Ansari, at Qazupur, Bhadohi – 221401, Uttar Pradesh, India, dated January 08, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s Vil Tex India  
Represented by Mr. Altaf Husain Ansari

(B) **Address** : M/s Vil Tex India  
Qazupur, Bhadohi – 221401,  
Uttar Pradesh, India.

(C) **Date of Authorised  
User Application** : January 08, 2018

(D) **Registered Geographical  
Indication** : **Hand Made Carpet of Bhadohi**



(E) **Registered Proprietor** : 1. All India Carpet Manufactures Association  
2. The Great Bhadohi Craft Society  
3. Joint Director Industries.

(F) **Address** : 1. All India Carpet Manufactures Association,  
Maryadpatti, PB.No.63, Bhadohi – 221 401,  
District: S.R.N. Bhadohi, Uttar Pradesh, India.  
2. The Great Bhadohi Craft Society,  
Chakkishundas (Kawal), Gyanpur, District:  
S.R.N. Bhadohi, Uttar Pradesh, India.  
3. Joint Director Industries,  
Office of Joint Director Industries, Government  
of Uttar Pradesh, Varanasi Region, Varanasi,  
Uttar Pradesh, India.


(G) **Class** : 27

(H) **Goods** : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 4263 in respect of Hand Made Carpet of Bhadohi  
Registered GI Application No. – 148**

Application is made by, **M/s. Anjani Carpets**, Represented by Mr. Paritosh Baranwal, at Narsingh Apartment, Flat No. 74, D.59/66, Shivpurava, Mahmoorganj, Varanasi - 221010, Uttar Pradesh, India, dated January 08, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Anjani Carpets  
Represented by Mr. Paritosh Baranwal
- (B) **Address** : M/s. Anjani Carpets  
Narsingh Apartment, Flat No. 74, D.59/66,  
Shivpurava, Mahmoorganj, Varanasi - 221010,  
Uttar Pradesh, India.
- (C) **Date of Authorised  
User Application** : January 08, 2018
- (D) **Registered Geographical  
Indication** : **Hand Made Carpet of Bhadohi**
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- (E) **Registered Proprietor** : 1. All India Carpet Manufactures Association  
2. The Great Bhadohi Craft Society  
3. Joint Director Industries.
- (F) **Address** : 1. All India Carpet Manufactures Association,  
Maryadpatti, PB.No.63, Bhadohi – 221 401,  
District: S.R.N. Bhadohi, Uttar Pradesh, India.  
2. The Great Bhadohi Craft Society,  
Chakkishundas (Kawal), Gyanpur, District:  
S.R.N. Bhadohi, Uttar Pradesh, India.  
3. Joint Director Industries,  
Office of Joint Director Industries, Government  
of Uttar Pradesh, Varanasi Region, Varanasi,  
Uttar Pradesh, India.
- (G) **Class** : 27
- (H) **Goods** : Class 27 – Hand Made Carpet  
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**G.I. Authorised User Application No. - 4264 in respect of Hand Made Carpet of Bhadohi  
Registered GI Application No. – 148**

Application is made by, **M/s. ExInc Inc**, Represented by Mr. Piyush Kumar Baranwal, at Ghatampur, G.T. Road, Post: Aurai - 221301, Bhadohi, Uttar Pradesh, India, dated January 08, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. ExInc Inc  
Represented by Mr. Piyush Kumar Baranwal

(B) **Address** : M/s. ExInc Inc  
Ghatampur, G.T. Road, Post: Aurai - 221301,  
Bhadohi, Uttar Pradesh, India.

(C) **Date of Authorised  
User Application** : January 08, 2018

(D) **Registered Geographical  
Indication** : **Hand Made Carpet of Bhadohi**



(E) **Registered Proprietor** : 1. All India Carpet Manufactures Association  
2. The Great Bhadohi Craft Society  
3. Joint Director Industries.

(F) **Address** : 1. All India Carpet Manufactures Association,  
Maryadpatti, PB.No.63, Bhadohi – 221 401,  
District: S.R.N. Bhadohi, Uttar Pradesh, India.  
2. The Great Bhadohi Craft Society,  
Chakkishundas (Kawal), Gyanpur, District:  
S.R.N. Bhadohi, Uttar Pradesh, India.  
3. Joint Director Industries,  
Office of Joint Director Industries, Government  
of Uttar Pradesh, Varanasi Region, Varanasi,  
Uttar Pradesh, India.

(G) **Class** : 27

(H) **Goods** : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 4265 in respect of Hand Made Carpet of Bhadohi  
Registered GI Application No. – 148**

Application is made by, **M/s. Samara Carpets Private Limited**, Represented by Mr Hriday Nath Baranwal, at Ahimanpur, Khamaria, Bhadohi - 221306, Uttar Pradesh, India, dated January 08, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Samara Carpets Private Limited  
Represented by Mr Hriday Nath Baranwal

(B) **Address** : M/s. Samara Carpets Private Limited  
Ahimanpur, Khamaria, Bhadohi - 221306,  
Uttar Pradesh, India.

(C) **Date of Authorised  
User Application** : January 08, 2018

(D) **Registered Geographical  
Indication** : **Hand Made Carpet of Bhadohi**



(E) **Registered Proprietor** : 1. All India Carpet Manufactures Association  
2. The Great Bhadohi Craft Society  
3. Joint Director Industries.

(F) **Address** : 1. All India Carpet Manufactures Association,  
Maryadpatti, PB.No.63, Bhadohi – 221 401,  
District: S.R.N. Bhadohi, Uttar Pradesh, India.  
2. The Great Bhadohi Craft Society,  
Chakkishundas (Kawal), Gyanpur, District:  
S.R.N. Bhadohi, Uttar Pradesh, India.  
3. Joint Director Industries,  
Office of Joint Director Industries, Government  
of Uttar Pradesh, Varanasi Region, Varanasi,  
Uttar Pradesh, India.

(G) **Class** : 27

(H) **Goods** : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 4266 in respect of Hand Made Carpet of Bhadohi  
Registered GI Application No. – 148**

Application is made by, **M/s. Samara Flooring & Fabrics Private Limited**, Represented by Mr. Amit Baranwal, at Ahimanpur, Khamaria, Bhadohi - 221306, Uttar Pradesh, India, dated January 08, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Samara Flooring & Fabrics Private Limited  
Represented by Mr. Amit Baranwal

(B) **Address** : M/s. Samara Flooring & Fabrics Private Limited  
Ahimanpur, Khamaria, Bhadohi - 221306,  
Uttar Pradesh, India.

(C) **Date of Authorised  
User Application** : January 08, 2018

(D) **Registered Geographical  
Indication** : **Hand Made Carpet of Bhadohi**



(E) **Registered Proprietor** : 1. All India Carpet Manufactures Association  
2. The Great Bhadohi Craft Society  
3. Joint Director Industries.

(F) **Address** : 1. All India Carpet Manufactures Association,  
Maryadpatti, PB.No.63, Bhadohi – 221 401,  
District: S.R.N. Bhadohi, Uttar Pradesh, India.  
2. The Great Bhadohi Craft Society,  
Chakkishundas (Kawal), Gyanpur, District:  
S.R.N. Bhadohi, Uttar Pradesh, India.  
3. Joint Director Industries,  
Office of Joint Director Industries, Government  
of Uttar Pradesh, Varanasi Region, Varanasi,  
Uttar Pradesh, India.

(G) **Class** : 27

(H) **Goods** : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 4267 in respect of Hand Made Carpet of Bhadohi  
Registered GI Application No. – 148**

Application is made by, **M/s. Agni**, Represented by Mr. Janak Mewawala, at Kushiara, Gyanpur Road, Bhadohi - 221401, Uttar Pradesh, India, dated January 08, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Agni,  
Represented by Mr. Janak Mewawala
- (B) **Address** : M/s. Agni  
Kushiara, Gyanpur Road, Bhadohi - 221401,  
Uttar Pradesh, India.
- (C) **Date of Authorised  
User Application** : January 08, 2018
- (D) **Registered Geographical  
Indication** : **Hand Made Carpet of Bhadohi**



- (E) **Registered Proprietor** : 1. All India Carpet Manufactures Association  
2. The Great Bhadohi Craft Society  
3. Joint Director Industries.
- (F) **Address** : 1. All India Carpet Manufactures Association,  
Maryadpatti, PB.No.63, Bhadohi – 221 401,  
District: S.R.N. Bhadohi, Uttar Pradesh, India.  
2. The Great Bhadohi Craft Society,  
Chakkishundas (Kawal), Gyanpur, District:  
S.R.N. Bhadohi, Uttar Pradesh, India.  
3. Joint Director Industries,  
Office of Joint Director Industries, Government  
of Uttar Pradesh, Varanasi Region, Varanasi,  
Uttar Pradesh, India.
- (G) **Class** : 27
- (H) **Goods** : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 4274 in respect of Hand Made Carpet of Bhadohi  
Registered GI Application No. – 148**

Application is made by, **M/s. Global Overeas**, Represented by Mr. Sanjay Kumar Gupta, at Kharhatti Mohal, Gopiganj - 221301, District: Bhadohi, Uttar Pradesh, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Global Overeas  
Represented by Mr. Sanjay Kumar Gupta

(B) **Address** : M/s. Global Overeas  
Kharhatti Mohal, Gopiganj - 221301,  
District: Bhadohi,  
Uttar Pradesh, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Hand Made Carpet of Bhadohi**



(E) **Registered Proprietor** : 1. All India Carpet Manufactures Association  
2. The Great Bhadohi Craft Society  
3. Joint Director Industries.

(F) **Address** : 1. All India Carpet Manufactures Association,  
Maryadpatti, PB.No.63, Bhadohi – 221 401,  
District: S.R.N. Bhadohi, Uttar Pradesh, India.  
2. The Great Bhadohi Craft Society,  
Chakkishundas (Kawal), Gyanpur, District:  
S.R.N. Bhadohi, Uttar Pradesh, India.  
3. Joint Director Industries,  
Office of Joint Director Industries, Government  
of Uttar Pradesh, Varanasi Region, Varanasi,  
Uttar Pradesh, India.

(G) **Class** : 27

(H) **Goods** : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 4275 in respect of Hand Made Carpet of Bhadohi  
Registered GI Application No. – 148**

Application is made by, **M/s. Onyx Rugs**, Represented by Mr. Brijesh Kumar Gupta, at Shiv Nagar, G. T. Road, Gopiganj - 221301, District: Bhadohi, Uttar Pradesh, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Onyx Rugs  
Represented by Mr. Brijesh Kumar Gupta

(B) **Address** : M/s. Onyx Rugs  
Shiv Nagar, G. T. Road, Gopiganj - 221301,  
District: Bhadohi, Uttar Pradesh, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Hand Made Carpet of Bhadohi**



(E) **Registered Proprietor** : 1. All India Carpet Manufactures Association  
2. The Great Bhadohi Craft Society  
3. Joint Director Industries.

(F) **Address** : 1. All India Carpet Manufactures Association,  
Maryadpatti, PB.No.63, Bhadohi – 221 401,  
District: S.R.N. Bhadohi, Uttar Pradesh, India.  
2. The Great Bhadohi Craft Society,  
Chakkishundas (Kawal), Gyanpur, District:  
S.R.N. Bhadohi, Uttar Pradesh, India.  
3. Joint Director Industries,  
Office of Joint Director Industries, Government  
of Uttar Pradesh, Varanasi Region, Varanasi,  
Uttar Pradesh, India.


(G) **Class** : 27

(H) **Goods** : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 4276 in respect of Hand Made Carpet of Bhadohi  
Registered GI Application No. – 148**

Application is made by, **M/s. Textico**, Represented by Mr. Imtiaz Ahmad, at Station Road, District: Bhadohi - 221401, Uttar Pradesh, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Textico  
Represented by Mr. Imtiaz Ahmad
- (B) **Address** : M/s. Textico  
Station Road, District: Bhadohi - 221401,  
Uttar Pradesh, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Hand Made Carpet of Bhadohi**
- 
- (E) **Registered Proprietor** : 1. All India Carpet Manufactures Association  
2. The Great Bhadohi Craft Society  
3. Joint Director Industries.
- (F) **Address** : 1. All India Carpet Manufactures Association,  
Maryadpatti, PB.No.63, Bhadohi – 221 401,  
District: S.R.N. Bhadohi, Uttar Pradesh, India.  
2. The Great Bhadohi Craft Society,  
Chakkishundas (Kawal), Gyanpur, District:  
S.R.N. Bhadohi, Uttar Pradesh, India.  
3. Joint Director Industries,  
Office of Joint Director Industries, Government  
of Uttar Pradesh, Varanasi Region, Varanasi,  
Uttar Pradesh, India.
- (G) **Class** : 27
- (H) **Goods** : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 4277 in respect of Hand Made Carpet of Bhadohi  
Registered GI Application No. – 148**

Application is made by, **M/s. Floorings**, Represented by Mr. Mumtaz Alam, at Station Road, District: Bhadohi - 221401, Uttar Pradesh, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Floorings  
Represented by Mr. Mumtaz Alam
- (B) **Address** : M/s. Floorings  
Station Road, District: Bhadohi - 221401,  
Uttar Pradesh, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Hand Made Carpet of Bhadohi**



- (E) **Registered Proprietor** : 1. All India Carpet Manufactures Association  
2. The Great Bhadohi Craft Society  
3. Joint Director Industries.
- (F) **Address** : 1. All India Carpet Manufactures Association,  
Maryadpatti, PB.No.63, Bhadohi – 221 401,  
District: S.R.N. Bhadohi, Uttar Pradesh, India.  
2. The Great Bhadohi Craft Society,  
Chakkishundas (Kawal), Gyanpur, District:  
S.R.N. Bhadohi, Uttar Pradesh, India.  
3. Joint Director Industries,  
Office of Joint Director Industries, Government  
of Uttar Pradesh, Varanasi Region, Varanasi,  
Uttar Pradesh, India.
- (G) **Class** : 27
- (H) **Goods** : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 4278 in respect of Hand Made Carpet of Bhadohi  
Registered GI Application No. – 148**

Application is made by, **M/s. Carpets Crafts**, Represented by Mr. Mumtaz Alam, at Mulla Talab, Station Road, Bhadohi - 221401, Uttar Pradesh, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Carpets Crafts  
Represented by Mr. Mumtaz Alam
- (B) **Address** : M/s. Carpets Crafts  
Mulla Talab, Station Road, Bhadohi - 221401,  
Uttar Pradesh, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Hand Made Carpet of Bhadohi**
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- (E) **Registered Proprietor** : 1. All India Carpet Manufactures Association  
2. The Great Bhadohi Craft Society  
3. Joint Director Industries.
- (F) **Address** : 1. All India Carpet Manufactures Association,  
Maryadpatti, PB.No.63, Bhadohi – 221 401,  
District: S.R.N. Bhadohi, Uttar Pradesh, India.  
2. The Great Bhadohi Craft Society,  
Chakkishundas (Kawal), Gyanpur, District:  
S.R.N. Bhadohi, Uttar Pradesh, India.  
3. Joint Director Industries,  
Office of Joint Director Industries, Government  
of Uttar Pradesh, Varanasi Region, Varanasi,  
Uttar Pradesh, India.
- (G) **Class** : 27
- (H) **Goods** : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 4279 in respect of Hand Made Carpet of Bhadohi  
Registered GI Application No. – 148**

Application is made by, **M/s. Weavers**, Represented by Mr. Saudagar Ali Ansari, at Station Road, District: Bhadohi - 221401, Uttar Pradesh, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Weavers  
Represented by Mr. Saudagar Ali Ansari

(B) **Address** : M/s. Weavers  
Station Road, District: Bhadohi - 221401,  
Uttar Pradesh, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Hand Made Carpet of Bhadohi**



(E) **Registered Proprietor** : 1. All India Carpet Manufactures Association  
2. The Great Bhadohi Craft Society  
3. Joint Director Industries.

(F) **Address** : 1. All India Carpet Manufactures Association,  
Maryadpatti, PB.No.63, Bhadohi – 221 401,  
District: S.R.N. Bhadohi, Uttar Pradesh, India.  
2. The Great Bhadohi Craft Society,  
Chakkishundas (Kawal), Gyanpur, District:  
S.R.N. Bhadohi, Uttar Pradesh, India.  
3. Joint Director Industries,  
Office of Joint Director Industries, Government  
of Uttar Pradesh, Varanasi Region, Varanasi,  
Uttar Pradesh, India.

(G) **Class** : 27

(H) **Goods** : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 4260 in respect of Mahabaleshwar Strawberry  
Registered GI Application No. – 154**

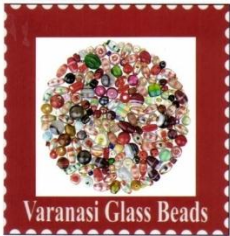
Application is made by, **Ms. Anjali Gurupad Takke**, at Block B-10, Plot No. RM 7, Susneha Society, Sudama Nagar, Ganapati Talav, MIDC, Dombivali East, Kalyan, District: Thane – 421 203, Maharashtra, India, dated December 15, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mahabaleshwar Strawberry** under Application No - 154 in respect of Strawberry (Fresh Fruits) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Anjali Gurupad Takke
- (B) **Address** : Ms. Anjali Gurupad Takke,  
Block B-10, Plot No. RM 7, Susneha Society,  
Sudama Nagar, Ganapati Talav, MIDC,  
Dombivali East, Kalyan, District: Thane – 421 203,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : December 15, 2017
- (D) **Registered Geographical  
Indication** : **Mahabaleshwar Strawberry**
- (E) **Registered Proprietor** : Shriram Fruit Processing Co-operative Society  
Limited
- (F) **Address** : Shriram Fruit Processing Co-operative Society  
Limited,  
Post: Bhilar, Taluk: Mahabaleshwar,  
District: Satara,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Strawberry (Fresh Fruits)

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**G.I. Authorised User Application No. - 4272 in respect of Varanasi Glass Beads  
Registered GI Application No. – 177**


Application is made by, **M/s. Banaras Exports International Represented by Smt. Rekha Gupta**, at D-20, Small Industrial Estate, Varanasi – 221 106, Uttar Pradesh, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Varanasi Glass Beads** under Application No - 177 in respect of Glass Beads (Solid, hollow & fancy) falling in Class 21 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Banaras Exports International  
Represented by Smt. Rekha Gupta
- (B) **Address** : M/s. Banaras Exports International  
Represented by Smt. Rekha Gupta,  
D-20, Small Industrial Estate, Varanasi – 221 106,  
Uttar Pradesh, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Varanasi Glass Beads**  

- (E) **Registered Proprietor** : Varanasi Glass Beads Manufacturers' Association
- (F) **Address** : Varanasi Glass Beads Manufacturers' Association,  
D-20, Small Industrial Estate, Varanasi - 221002,  
Uttar Pradesh, India. Facilitated by Export  
Commissioner, Uttar Pradesh Government
- (G) **Class** : 21
- (H) **Goods** : Class 21 – Glass Beads (Solid, hollow & fancy)

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**G.I. Authorised User Application No. - 4273 in respect of Varanasi Glass Beads  
Registered GI Application No. – 177**

Application is made by, **M/s. Banaras Beads Limited Represented by Mr. Ashok Kumar Gupta**, at A-1. Industrial Estate, Varanasi – 221 106, Uttar Pradesh, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Varanasi Glass Beads** under Application No - 177 in respect of Glass Beads (Solid, hollow & fancy) falling in Class 21 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Banaras Beads Limited  
Represented by Mr. Ashok Kumar Gupta
- (B) **Address** : M/s. Banaras Beads Limited  
Represented by Mr. Ashok Kumar Gupta,  
A-1. Industrial Estate, Varanasi - 221106,  
Uttar Pradesh, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Varanasi Glass Beads**  

- (E) **Registered Proprietor** : Varanasi Glass Beads Manufacturers' Association
- (F) **Address** : Varanasi Glass Beads Manufacturers' Association,  
D-20, Small Industrial Estate, Varanasi - 221002,  
Uttar Pradesh, India. Facilitated by Export  
Commissioner, Uttar Pradesh Government
- (G) **Class** : 21
- (H) **Goods** : Class 21 – Glass Beads (Solid, hollow & fancy)

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**G.I. Authorised User Application No. - 4268 in respect of Mirzapur Hand Made Dari  
Registered GI Application No. – 458**

Application is made by, **M/s. Samara Flooring & Fabrics Private Limited Represented by Mr. Amit Baranwal**, at Ahimanpur, Khamaria, Bhadohi - 221306, Uttar Pradesh, India dated January 08, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mirzapur Hand Made Dari** under Application No - 458 in respect of Hand Made Dari falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Samara Flooring & Fabrics Private Limited  
Represented by Mr. Amit Baranwal

(B) **Address** : M/s. Samara Flooring & Fabrics Private Limited  
Represented by Mr. Amit Baranwal,  
Ahimanpur, Khamaria, Bhadohi - 221306,  
Uttar Pradesh, India.

(C) **Date of Authorised  
User Application** : January 08, 2018

(D) **Registered Geographical  
Indication** : **Mirzapur Hand Made Dari.**



(E) **Registered Proprietor** : Pooja Handloom Silk Utpadan Sahkari Samiti Ltd

(F) **Address** : Pooja Handloom Silk Utpadan Sahkari Samiti Ltd,  
Thathara, Block – Sewapuri,  
Varanasi – 221 007, Uttar Pradesh.


(G) **Class** : 27

(H) **Goods** : Class 27 – Hand Made Dari.

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**G.I. Authorised User Application No. - 4269 in respect of Mirzapur Hand Made Dari  
Registered GI Application No. – 458**

Application is made by, **M/s. Samara Carpets Private Limited Represented by Mr Hriday Nath Baranwal**, at Ahimanpur, Khamaria, Bhadohi - 221306, Uttar Pradesh, India dated January 08, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mirzapur Hand Made Dari** under Application No - 458 in respect of Hand Made Dari falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Samara Carpets Private Limited Represented by Mr Hriday Nath Baranwal
- (B) **Address** : M/s. Samara Carpets Private Limited Represented by Mr Hriday Nath Baranwal, Ahimanpur, Khamaria, Bhadohi - 221306, Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : January 08, 2018
- (D) **Registered Geographical Indication** : **Mirzapur Hand Made Dari.**
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- (E) **Registered Proprietor** : Pooja Handloom Silk Utpadan Sahkari Samiti Ltd
- (F) **Address** : Pooja Handloom Silk Utpadan Sahkari Samiti Ltd, Thathara, Block – Sewapuri, Varanasi – 221 007, Uttar Pradesh.
- (G) **Class** : 27
- (H) **Goods** : Class 27 – Hand Made Dari.

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**G.I. Authorised User Application No. - 4707 in respect of Dahanu Gholvad Chikoo  
Registered GI Application No. – 493**

Application is made by, **Mrs. Manisha Anil Raut**, at Borigaon, Post: Bordi, Taluka: Dahanu, District: Palghar – 401701, Maharashtra, India, dated March 16, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Manisha Anil Raut
- (B) **Address** : Mrs. Manisha Anil Raut,  
Borigaon, Post: Bordi,  
Taluka: Dahanu,  
District: Palghar – 401701,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : March 16, 2018
- (D) **Registered Geographical  
Indication** : **Dahanu Gholvad Chikoo**



- (E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh
- (F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,  
Raghuveer Sadan, Kankradi, Waki,  
Dahanu, Thane – 401 602,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. - 4708 in respect of Dahanu Gholvad Chikoo  
Registered GI Application No. – 493**

Application is made by, **Mrs. Salma Satish Raut**, at Borigaon, Post: Bordi, Taluka: Dahanu, District: Palghar – 401701, Maharashtra, India, dated March 16, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Salma Satish Raut
- (B) **Address** : Mrs. Salma Satish Raut,  
Borigaon, Post: Bordi,  
Taluka: Dahanu,  
District: Palghar – 401701,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : March 16, 2018
- (D) **Registered Geographical  
Indication** : **Dahanu Gholvad Chikoo**



- (E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh
- (F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,  
Raghuveer Sadan, Kankradi, Waki,  
Dahanu, Thane – 401 602,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. - 4709 in respect of Dahanu Gholvad Chikoo  
Registered GI Application No. – 493**

Application is made by, **Mr. Shapur Bachhu Bari**, at Vaki, Kankradu, Dahanu Road, Thane, District: Palghar – 401602, Maharashtra, India, dated March 16, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Shapur Bachhu Bari
- (B) **Address** : Mr. Shapur Bachhu Bari,  
Vaki, Kankradu, Dahanu Road, Thane,  
District: Palghar – 401602,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : March 16, 2018
- (D) **Registered Geographical  
Indication** : **Dahanu Gholvad Chikoo**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh
- (F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,  
Raghuveer Sadan, Kankradi, Waki,  
Dahanu, Thane – 401 602,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. - 4710 in respect of Dahanu Gholvad Chikoo  
Registered GI Application No. – 493**

Application is made by, **Mr. Boman Burjor Irnai**, at Burjour Baug, Saravali Road, Opposite Sai Service, Dahanu Road East, Saravali, District: Palhar – 401602, Maharashtra, India, dated March 16, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Boman Burjor Irnai
- (B) **Address** : Mr. Boman Burjor Irnai,  
Burjour Baug, Saravali Road,  
Opposite Sai Service, Dahanu Road East, Saravali,  
District: Palhar – 401602,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : March 16, 2018
- (D) **Registered Geographical Indication** : **Dahanu Gholvad Chikoo**



- (E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh
- (F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,  
Raghuveer Sadan, Kankradi, Waki,  
Dahanu, Thane – 401 602,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. - 4711 in respect of Dahanu Gholvad Chikoo  
Registered GI Application No. – 493**

Application is made by, **Mr. Niraj Pradeep Patil**, at Bordi, Bhatali, Taluka: Dahanu, District: Palghar – 401701, Maharashtra, India, dated March 16, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Niraj Pradeep Patil
- (B) **Address** : Mr. Niraj Pradeep Patil,  
Bordi, Bhatali,  
Taluka: Dahanu,  
District: Palghar – 401701,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : March 16, 2018
- (D) **Registered Geographical  
Indication** : **Dahanu Gholvad Chikoo**



- (E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh
- (F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,  
Raghuveer Sadan, Kankradi, Waki,  
Dahanu, Thane – 401 602,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. - 4712 in respect of Dahanu Gholvad Chikoo  
Registered GI Application No. – 493**

Application is made by, **Mr. Murzban Burjor Irani**, at Gover Villa, Kati Raod, Near Arjan Motors, Dahanu Road, West, Malyan, Dahanu Road, District: Palghar – 401602, Maharashtra, India, dated March 16, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Murzban Burjor Irani
- (B) **Address** : Mr. Murzban Burjor Irani,  
Gover Villa, Kati Raod, Near Arjan Motors,  
Dahanu Road, West, Malyan, Dahanu Road,  
District: Palghar – 401602,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : March 16, 2018
- (D) **Registered Geographical  
Indication** : **Dahanu Gholvad Chikoo**



- (E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh
- (F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,  
Raghuveer Sadan, Kankradi, Waki,  
Dahanu, Thane – 401 602,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. - 4713 in respect of Dahanu Gholvad Chikoo  
Registered GI Application No. – 493**

Application is made by, **Mr. Mehernosh Marzban Borzu**, at Gover Villa, Kati Raod, Opposite Railway Yard, Dahanu Road, West, Malyan, Dahanu Road, District: Palghar – 401602, Maharashtra, India, dated March 16, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mehernosh Marzban Borzu
- (B) **Address** : Mr. Mehernosh Marzban Borzu,  
Gover Villa, Kati Raod, Opposite Railway Yard,  
Dahanu Road, West, Malyan, Dahanu Road,  
District: Palghar – 401602,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : March 16, 2018
- (D) **Registered Geographical Indication** : **Dahanu Gholvad Chikoo**



- (E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh
- (F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,  
Raghuveer Sadan, Kankradi, Waki,  
Dahanu, Thane – 401 602,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. - 4714 in respect of Dahanu Gholvad Chikoo  
Registered GI Application No. – 493**

Application is made by, **Ms. Jauzinah Danesh Borzu**, at Burjour Baug, Saravali, Dahanu Road, District: Palhar – 401602, Maharashtra, India, dated March 16, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Jauzinah Danesh Borzu
- (B) **Address** : Ms. Jauzinah Danesh Borzu,  
Burjour Baug, Saravali, Dahanu Road,  
District: Palhar – 401602,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : March 16, 2018
- (D) **Registered Geographical  
Indication** : **Dahanu Gholvad Chikoo**



- (E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh
- (F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,  
Raghuveer Sadan, Kankradi, Waki,  
Dahanu, Thane – 401 602,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. - 4715 in respect of Dahanu Gholvad Chikoo  
Registered GI Application No. – 493**

Application is made by, **Mr. Danesh Boman Irani**, at Burjour Baug, Saravali, Dahanu Road, District: Palhar – 401602, Maharashtra, India, dated March 16, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Danesh Boman Irani
- (B) **Address** : Mr. Danesh Boman Irani,  
Burjour Baug, Saravali, Dahanu Road,  
District: Palhar – 401602,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : March 16, 2018
- (D) **Registered Geographical  
Indication** : **Dahanu Gholvad Chikoo**



- (E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh
- (F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,  
Raghuveer Sadan, Kankradi, Waki,  
Dahanu, Thane – 401 602,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. - 4716 in respect of Dahanu Gholvad Chikoo  
Registered GI Application No. – 493**

Application is made by, **Mr. Sumeet Sushil Chhabra**, at Buddhadev Nagar, Plot No. 17, Main Road, Behind Sheetal Nursing Home, Dahanu Road West, Malyan, District: Palghar – 401602, Maharashtra, India, dated March 16, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sumeet Sushil Chhabra
- (B) **Address** : Mr. Sumeet Sushil Chhabra,  
Buddhadev Nagar, Plot No. 17, Main Road,  
Behind Sheetal Nursing Home, Dahanu Road  
West, Malyan, District: Palghar – 401602,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : March 16, 2018
- (D) **Registered Geographical  
Indication** : **Dahanu Gholvad Chikoo**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh
- (F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,  
Raghuveer Sadan, Kankradi, Waki,  
Dahanu, Thane – 401 602,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. - 4717 in respect of Dahanu Gholvad Chikoo  
Registered GI Application No. – 493**

Application is made by, **Mr. Sushil Bhadrassen Chhabra**, at Buddhadev Nagar, Plot No. 17, Main Road, Behind Sheetal Nursing Home, Dahanu Road West, Malyan, District: Palghar – 401602, Maharashtra, India, dated March 16, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sushil Bhadrassen Chhabra
- (B) **Address** : Mr. Sushil Bhadrassen Chhabra,  
Buddhadev Nagar, Plot No. 17, Main Road,  
Behind Sheetal Nursing Home, Dahanu Road  
West, Malyan, District: Palghar – 401602,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : March 16, 2018
- (D) **Registered Geographical  
Indication** : **Dahanu Gholvad Chikoo**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh
- (F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,  
Raghuveer Sadan, Kankradi, Waki,  
Dahanu, Thane – 401 602,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. - 4718 in respect of Dahanu Gholvad Chikoo  
Registered GI Application No. – 493**

Application is made by, **Mrs. Simmi Sushil Chhabra**, at Buddhadev Nagar, Plot No. 17, Main Road, Behind Sheetal Nursing Home, Dahanu Road West, Malyan, District: Palghar – 401602, Maharashtra, India, dated March 16, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Simmi Sushil Chhabra
- (B) **Address** : Mrs. Simmi Sushil Chhabra,  
Buddhadev Nagar, Plot No. 17, Main Road,  
Behind Sheetal Nursing Home, Dahanu Road  
West, Malyan, District: Palghar – 401602,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : March 16, 2018
- (D) **Registered Geographical  
Indication** : **Dahanu Gholvad Chikoo**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh
- (F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,  
Raghuveer Sadan, Kankradi, Waki,  
Dahanu, Thane – 401 602,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. - 4719 in respect of Dahanu Gholvad Chikoo  
Registered GI Application No. – 493**

Application is made by, **Mr. Jamshed Danesh Borzu**, at Burjour Baug, Saravali, Dahanu Road, District: Palhar – 401602, Maharashtra, India, dated March 16, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Jamshed Danesh Borzu
- (B) **Address** : Mr. Jamshed Danesh Borzu,  
Burjour Baug, Saravali, Dahanu Road,  
District: Palhar – 401602,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : March 16, 2018
- (D) **Registered Geographical  
Indication** : **Dahanu Gholvad Chikoo**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh
- (F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,  
Raghuveer Sadan, Kankradi, Waki,  
Dahanu, Thane – 401 602,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. - 4720 in respect of Dahanu Gholvad Chikoo  
Registered GI Application No. – 493**

Application is made by, **Mrs. Daulat Jamshed Taraporewalla**, at Opposite Bharat Petrol Pump, Integrate Road, Dahanu Road, Taluka: Dahanu, District: Palghar - 401602, Maharashtra, India, dated March 16, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Dahanu Gholvad Chikoo** under Application No - 493 in respect of Chikoo falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Daulat Jamshed Taraporewalla
- (B) **Address** : Mrs. Daulat Jamshed Taraporewalla,  
Opposite Bharat Petrol Pump, Integrate Road,  
Dahanu Road, Taluka: Dahanu,  
District: Palghar - 401602,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : March 16, 2018
- (D) **Registered Geographical  
Indication** : **Dahanu Gholvad Chikoo**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Chikoo Utpadak Sangh
- (F) **Address** : Maharashtra Rajya Chikoo Utpadak Sangh,  
Raghuveer Sadan, Kankradi, Waki,  
Dahanu, Thane – 401 602,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Chikoo

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**G.I. Authorised User Application No. - 4280 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mrs. Annapurna Vijaykumar Shete**, at Post: Uplai, Taluka: Madha, Solapur - 413209, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mrs. Annapurna Vijaykumar Shete

(B) **Address** : Mrs. Annapurna Vijaykumar Shete,  
Post: Uplai, Taluka: Madha,  
Solapur - 413209,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4281 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Fayaza Gafur Bagvan**, at Post: Pandharpur, Taluka: Pandharpur, Solapur - 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Fayaza Gafur Bagvan
- (B) **Address** : Mr. Fayaza Gafur Bagvan,  
Post: Pandharpur, Taluka: Pandharpur,  
Solapur - 413304,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : February 09, 2018
- (D) **Registered Geographical Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4282 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mrs. Nilabae Vitthal Salunkhe**, at Khed-Bhalavani, Post: Shelve, Taluka: Pandharpur, Solapur- 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Nilabae Vitthal Salunkhe
- (B) **Address** : Mrs. Nilabae Vitthal Salunkhe,  
Khed-Bhalavani, Post: Shelve,  
Taluka: Pandharpur, Solapur- 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 107 dated 05<sup>th</sup> June, 2018

**G.I. Authorised User Application No. - 4283 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Vaman Gopal Bhalvankar**, at Plot No. 21, Siddhivinayak Nagar, Post: Pandharpur, Taluka: Pandharpur, Solapur- 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vaman Gopal Bhalvankar
- (B) **Address** : Mr. Vaman Gopal Bhalvankar,  
Plot No. 21, Siddhivinayak Nagar,  
Post: Pandharpur, Taluka: Pandharpur,  
Solapur- 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4284 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Baburao Vishnu Dethe**, at Dhondewadi, Taluka: Pandharpur, Solapur- 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Baburao Vishnu Dethe
- (B) **Address** : Mr. Baburao Vishnu Dethe,  
Dhondewadi, Taluka: Pandharpur,  
Solapur- 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4285 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Ambadas Nivrutti More**, at Ganeshwadi, Taluka: Mangalwedha, Solapur – 413305, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ambadas Nivrutti More
- (B) **Address** : Mr. Ambadas Nivrutti More,  
Ganeshwadi, Taluka: Mangalwedha,  
Solapur – 413305,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4286 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mrs. Manisha Hanumant Shende**, at Post: Malinagar, Taluka: Malshiras, Solapur – 413108 Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Manisha Hanumant Shende
- (B) **Address** : Mrs. Manisha Hanumant Shende,  
Post: Malinagar, Taluka: Malshiras,  
Solapur – 413108,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : February 09, 2018
- (D) **Registered Geographical Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4287 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Ramhari Babu Gore**, at Post: Phondshiras, Taluka: Malshiras, Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ramhari Babu Gore
- (B) **Address** : Mr. Ramhari Babu Gore,  
Post: Phondshiras, Taluka: Malshiras,  
Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4288 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Pappu Jagannath Gore**, at Post: Phondshiras, Taluka: Malshiras, Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pappu Jagannath Gore
- (B) **Address** : Mr. Pappu Jagannath Gore,  
Post: Phondshiras, Taluka: Malshiras,  
Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 107 dated 05<sup>th</sup> June, 2018

**G.I. Authorised User Application No. - 4289 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Arvind Kondiba Shende**, at Post: Phondshiras, Taluka: Malshiras, Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Arvind Kondiba Shende
- (B) **Address** : Mr. Arvind Kondiba Shende,  
Post: Phondshiras, Taluka: Malshiras,  
Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4290 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mrs. Vidya Mahadev Bankar**, at Post: Phondshiras, Taluka: Malshiras, Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Vidya Mahadev Bankar
- (B) **Address** : Mrs. Vidya Mahadev Bankar,  
Post: Phondshiras, Taluka: Malshiras,  
Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : February 09, 2018
- (D) **Registered Geographical Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4291 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Dattatray Sukhdev Bankar**, at Post: Phondshiras, Taluka: Malshiras, Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dattatray Sukhdev Bankar
- (B) **Address** : Mr. Dattatray Sukhdev Bankar,  
Post: Phondshiras, Taluka: Malshiras,  
Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4292 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Ramachandra Shankar Sargar**, at Post: Nazara, Taluka: Sangola, Solapur – 413308, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ramachandra Shankar Sargar
- (B) **Address** : Mr. Ramachandra Shankar Sargar,  
Post: Nazara, Taluka: Sangola,  
Solapur – 413308,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : February 09, 2018
- (D) **Registered Geographical Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4293 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Sanjay Annaso Sargar**, at Post: Nazara, Taluka: Sangola, Solapur – 413308, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sanjay Annaso Sargar
- (B) **Address** : Mr. Sanjay Annaso Sargar,  
Post: Nazara, Taluka: Sangola,  
Solapur – 413308,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 107 dated 05<sup>th</sup> June, 2018

**G.I. Authorised User Application No. - 4294 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Arjun Tulashiram Ronge**, at Post: Khardi, Taluka: Pandharpur, Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Arjun Tulashiram Ronge
- (B) **Address** : Mr. Arjun Tulashiram Ronge,  
Post: Khardi, Taluka: Pandharpur,  
Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 107 dated 05<sup>th</sup> June, 2018

**G.I. Authorised User Application No. - 4295 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Jalindar Hari Deshmukh**, at Post: Kola, Taluka: Sangola, Solapur - 413314, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Jalindar Hari Deshmukh
- (B) **Address** : Mr. Jalindar Hari Deshmukh,  
Post: Kola, Taluka: Sangola,  
Solapur - 413314,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4296 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mrs. Manjushri Sanjay Dighe**, at Post: Wadhegaon, Taluka: Sangola, Solapur – 413307, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Manjushri Sanjay Dighe
- (B) **Address** : Mrs. Manjushri Sanjay Dighe,  
Post: Wadhegaon, Taluka: Sangola,  
Solapur – 413307,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 107 dated 05<sup>th</sup> June, 2018

**G.I. Authorised User Application No. - 4297 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Dada Shankar Kadam**, at Laxmi Takali, Post: Korti, Taluka: Pandharpur, Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dada Shankar Kadam
- (B) **Address** : Mr. Dada Shankar Kadam,  
Laxmi Takali, Post: Korti, Taluka: Pandharpur,  
Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4298 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Sudeep Subhash Bele**, at Post: Sangola, Taluka: Sangola, Solapur – 413307, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sudeep Subhash Bele
- (B) **Address** : Mr. Sudeep Subhash Bele,  
Post: Sangola, Taluka: Sangola,  
Solapur – 413307,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4299 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Dinesh Sitaram Lengare**, at Post: Khupsangi, Taluka: Mangalwedha, Solapur – 413305, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dinesh Sitaram Lengare
- (B) **Address** : Mr. Dinesh Sitaram Lengare,  
Post: Khupsangi, Taluka: Mangalwedha,  
Solapur – 413305,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : February 09, 2018
- (D) **Registered Geographical Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4300 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Amarshil Madojirao Deshmukh**, at Post: Natepute, Taluka: Malshiras, Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Amarshil Madojirao Deshmukh
- (B) **Address** : Mr. Amarshil Madojirao Deshmukh,  
Post: Natepute, Taluka: Malshiras,  
Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 107 dated 05<sup>th</sup> June, 2018

**G.I. Authorised User Application No. - 4301 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mrs. Mitali Sudeep Bele**, at Post: Sangola, Taluka: Sangola, Solapur – 413307, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Mitali Sudeep Bele
- (B) **Address** : Mrs. Mitali Sudeep Bele,  
Post: Sangola, Taluka: Sangola,  
Solapur – 413307,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4302 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Bharat Shripad Ranrui**, at Degav (Aadhiv), Taluka: Pandharpur, Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bharat Shripad Ranrui
- (B) **Address** : Mr. Bharat Shripad Ranrui,  
Degav (Aadhiv), Taluka: Pandharpur,  
Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4303 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Prabhakar Bhanudas Bagal**, at Gadegaon, Taluka: Pandharpur, Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Prabhakar Bhanudas Bagal

(B) **Address** : Mr. Prabhakar Bhanudas Bagal,  
Gadegaon, Taluka: Pandharpur,  
Solapur – 413304,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4304 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Ranjeet Bhagwat Pawar**, at Tamshidwadi, Post: Fondshiras, Taluka: Malshiras, District: Solapur - 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ranjeet Bhagwat Pawar
- (B) **Address** : Mr. Ranjeet Bhagwat Pawar,  
Tamshidwadi, Post: Fondshiras,  
Taluka: Malshiras, District: Solapur - 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4305 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Pradip Abhiman Shinde**, at Kurul, Taluka: Mohol, District: Solapur – 413213, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pradip Abhiman Shinde
- (B) **Address** : Mr. Pradip Abhiman Shinde,  
Kurul, Taluka: Mohol,  
District: Solapur – 413213,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4306 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Dharmanath Kisan Raut**, at Natepute, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dharmanath Kisan Raut
- (B) **Address** : Mr. Dharmanath Kisan Raut,  
Natepute, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4307 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Sandip Bhalchandra Kulkarni**, at Natepute, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Sandip Bhalchandra Kulkarni

(B) **Address** : Mr. Sandip Bhalchandra Kulkarni,  
Natepute, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4308 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Hemant Krushnarao Deshmukh**, at Natepute, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Hemant Krushnarao Deshmukh
- (B) **Address** : Mr. Hemant Krushnarao Deshmukh,  
Natepute, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4309 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Shivdas Baburao Jathar**, at Fondshiras, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Shivdas Baburao Jathar
- (B) **Address** : Mr. Shivdas Baburao Jathar,  
Fondshiras, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4310 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Arvind Madhukar Pandhare**, at Natepute, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Arvind Madhukar Pandhare
- (B) **Address** : Mr. Arvind Madhukar Pandhare,  
Natepute, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4311 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Shivaji Dnyanoba Yalmar**, at Supali, Taluka: Pandharpur, District: Solapur – 413310, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Shivaji Dnyanoba Yalmar

(B) **Address** : Mr. Shivaji Dnyanoba Yalmar,  
Supali, Taluka: Pandharpur,  
District: Solapur – 413310,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4312 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Vaman Sambhaji Vibhute**, at Lotewadi, Taluka: Sangola, District: Solapur – 413306, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Vaman Sambhaji Vibhute

(B) **Address** : Mr. Vaman Sambhaji Vibhute,  
Lotewadi, Taluka: Sangola,  
District: Solapur – 413306,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4313 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mrs. Indudevi Bajarang Babar**, at Chopadi, Taluka: Sangola, District: Solapur – 413308, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mrs. Indudevi Bajarang Babar

(B) **Address** : Mrs. Indudevi Bajarang Babar,  
Chopadi, Taluka: Sangola,  
District: Solapur – 413308,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4314 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Pandurang Aba Aladar**, at Udanwadi, Taluka: Sangola, District: Solapur – 413307, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pandurang Aba Aladar
- (B) **Address** : Mr. Pandurang Aba Aladar,  
Udanwadi, Taluka: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4315 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Nivruthi Dhondiba Patil**, at Wadhegaon, Taluka: Sangola, District: Solapur – 413307, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Nivruthi Dhondiba Patil
- (B) **Address** : Mr. Nivruthi Dhondiba Patil,  
Wadhegaon, Taluka: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4316 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Upendra Vasant Pujari**, at Sangola, Taluka: Sangola, District: Solapur – 413307, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Upendra Vasant Pujari

(B) **Address** : Mr. Upendra Vasant Pujari,  
Sangola, Taluka: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 107 dated 05<sup>th</sup> June, 2018

**G.I. Authorised User Application No. - 4317 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Shivaji Uttam Namde**, at Kasegaon, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Shivaji Uttam Namde
- (B) **Address** : Mr. Shivaji Uttam Namde,  
Kasegaon, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4318 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Babu Laxman Chavan**, at Salagar Bk, Taluka: Mangalwedha, District: Solapur – 413319, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Babu Laxman Chavan
- (B) **Address** : Mr. Babu Laxman Chavan,  
Salagar Bk, Taluka: Mangalwedha,  
District: Solapur – 413319,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4319 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Rajendra Nanaso Bandgar**, at Anakdhal, Taluka: Sangola, District: Solapur – 413308, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Rajendra Nanaso Bandgar

(B) **Address** : Mr. Rajendra Nanaso Bandgar,  
Anakdhal, Taluka: Sangola,  
District: Solapur – 413308,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4320 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Dattu Vithoba Chaugule**, at Nazara, Taluka: Sangola, District: Solapur – 413308, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dattu Vithoba Chaugule
- (B) **Address** : Mr. Dattu Vithoba Chaugule,  
Nazara, Taluka: Sangola,  
District: Solapur – 413308,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4321 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Bapu Maruti Sarik**, at Post: Chale, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bapu Maruti Sarik
- (B) **Address** : Mr. Bapu Maruti Sarik,  
Post: Chale, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4322 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Pushkar Pradip Ghogardare**, at Natepute, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Pushkar Pradip Ghogardare

(B) **Address** : Mr. Pushkar Pradip Ghogardare,  
Natepute, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4323 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Rajsinh Dadasaheb Deshmukh**, at Post: Engalgi, Taluka: South Solapur, District: Solapur – 413003, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Rajsinh Dadasaheb Deshmukh
- (B) **Address** : Mr. Rajsinh Dadasaheb Deshmukh,  
Post: Engalgi, Taluka: South Solapur,  
District: Solapur – 413003,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4324 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Ganesh Gopal Borate**, at Phondshiras, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ganesh Gopal Borate
- (B) **Address** : Mr. Ganesh Gopal Borate,  
Phondshiras, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4325 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Prakash Bhagwan Yalmar**, at Supali, Taluka: Pandharpur, District: Solapur – 413310, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Prakash Bhagwan Yalmar

(B) **Address** : Mr. Prakash Bhagwan Yalmar,  
Supali, Taluka: Pandharpur,  
District: Solapur – 413310,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4326 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Vivekanand Maruti Gherde**, at Kidebisari, Post: Nagai, Taluka: Sangola, District: Solapur – 416403, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vivekanand Maruti Gherde
- (B) **Address** : Mr. Vivekanand Maruti Gherde,  
Kidebisari, Post: Nagai, Taluka: Sangola,  
District: Solapur – 416403,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : February 09, 2018
- (D) **Registered Geographical Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4327 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Vishvambar Subrav Babar**, at Chopadi, Taluka: Sangola, District: Solapur – 413308, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Vishvambar Subrav Babar

(B) **Address** : Mr. Vishvambar Subrav Babar,  
Chopadi, Taluka: Sangola,  
District: Solapur – 413308,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4328 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Aniruddha Vasant Pujari**, at Sangola, Taluka: Sangola, District: Solapur – 413307, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Aniruddha Vasant Pujari
- (B) **Address** : Mr. Aniruddha Vasant Pujari,  
Sangola, Taluka: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4329 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Vishnu Bhimrao Aldar**, at Udanwadi, Taluka: Sangola, District: Solapur – 413308, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vishnu Bhimrao Aldar
- (B) **Address** : Mr. Vishnu Bhimrao Aldar,  
Udanwadi, Taluka: Sangola,  
District: Solapur – 413308,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4330 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Naga Bhagwan Wagh**, at Chale, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Naga Bhagwan Wagh

(B) **Address** : Mr. Naga Bhagwan Wagh,  
Chale, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4331 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mrs. Sumati Pradip Ghugardare**, at Natepute, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mrs. Sumati Pradip Ghugardare

(B) **Address** : Mrs. Sumati Pradip Ghugardare,  
Natepute, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4332 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Rahul Hanumant Jathar**, at Natepute, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Rahul Hanumant Jathar
- (B) **Address** : Mr. Rahul Hanumant Jathar,  
Natepute, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4333 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Madhukar Tukaram Jadhav**, at Bondale, Taluka: Malshiras, District: Solapur – 413113, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Madhukar Tukaram Jadhav

(B) **Address** : Mr. Madhukar Tukaram Jadhav,  
Bondale, Taluka: Malshiras,  
District: Solapur – 413113,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4334 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Dagadu Ganapat Pise**, at Natepute, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dagadu Ganapat Pise
- (B) **Address** : Mr. Dagadu Ganapat Pise,  
Natepute, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4335 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Chandrakant Dattatray Koratkar**, at Gursale, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Chandrakant Dattatray Koratkar
- (B) **Address** : Mr. Chandrakant Dattatray Koratkar,  
Gursale, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4336 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Popat Maruti Kale**, at Natepute, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Popat Maruti Kale
- (B) **Address** : Mr. Popat Maruti Kale,  
Natepute, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4337 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Sanjay Arjun Jathar**, at Natepute, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sanjay Arjun Jathar
- (B) **Address** : Mr. Sanjay Arjun Jathar,  
Natepute, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4338 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Hari Shankar Kadam**, at Laxmi Takali, Post: Korti, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Hari Shankar Kadam
- (B) **Address** : Mr. Hari Shankar Kadam,  
Laxmi Takali, Post: Korti,  
Taluka: Pandharpur, District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4339 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Navnath Ramchandra Bandgar**, at Khupsungi, Taluka: Mangalwedha, District: Solapur – 413305, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Navnath Ramchandra Bandgar

(B) **Address** : Mr. Navnath Ramchandra Bandgar,  
Khupsungi, Taluka: Mangalwedha,  
District: Solapur – 413305,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4340 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Ahil Malhari Shende**, at Post: Phondshiras, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ahil Malhari Shende
- (B) **Address** : Mr. Ahil Malhari Shende,  
Post: Phondshiras, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4341 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Suresh Mahadeo Kale**, at Kandar, Taluka: Karmala, District: Solapur – 413202, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Suresh Mahadeo Kale

(B) **Address** : Mr. Suresh Mahadeo Kale,  
Kandar, Taluka: Karmala,  
District: Solapur – 413202,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4342 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Krushna Sandipan Babar**, at Chopadi, Taluka: Sangola, District: Solapur – 413308, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Krushna Sandipan Babar

(B) **Address** : Mr. Krushna Sandipan Babar,  
Chopadi, Taluka: Sangola,  
District: Solapur – 413308,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4343 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Kadam Navnath Shahaji**, at Kandar, Taluka: Karmala, District: Solapur – 413202, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Kadam Navnath Shahaji
- (B) **Address** : Mr. Kadam Navnath Shahaji,  
Kandar, Taluka: Karmala,  
District: Solapur – 413202,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
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- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4344 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Ramdas Baburao Jathar**, at Phondshiras, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ramdas Baburao Jathar
- (B) **Address** : Mr. Ramdas Baburao Jathar,  
Phondshiras, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4345 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Dattu Kashinath Mekhale**, at Chopadi, Taluka: Sangola, District: Solapur – 413308, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Dattu Kashinath Mekhale

(B) **Address** : Mr. Dattu Kashinath Mekhale,  
Chopadi, Taluka: Sangola,  
District: Solapur – 413308,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4346 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Dhyaneshwar Haridas Bagal**, at Gadegaon, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dhyaneshwar Haridas Bagal
- (B) **Address** : Mr. Dhyaneshwar Haridas Bagal,  
Gadegaon, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4347 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Dagadu Govind Babar**, at Chopadi, Taluka: Sangola, District: Solapur – 413308, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Dagadu Govind Babar

(B) **Address** : Mr. Dagadu Govind Babar,  
Chopadi, Taluka: Sangola,  
District: Solapur – 413308,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4348 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Hanumant Jagannath Misal**, at Chinake, Taluka: Sangola, District: Solapur – 413308, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Hanumant Jagannath Misal
- (B) **Address** : Mr. Hanumant Jagannath Misal,  
Chinake, Taluka: Sangola,  
District: Solapur – 413308,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4349 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Ashok Narayan Adate**, at Nazare, Taluka: Sangola, District: Solapur – 413308, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Ashok Narayan Adate

(B) **Address** : Mr. Ashok Narayan Adate,  
Nazare, Taluka: Sangola,  
District: Solapur – 413308,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4350 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Akash Vijay Adate**, at Nazare, Taluka: Sangola, District: Solapur – 413308, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Akash Vijay Adate
- (B) **Address** : Mr. Akash Vijay Adate,  
Nazare, Taluka: Sangola,  
District: Solapur – 413308,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4351 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Rajkumar Shankarrao Hivarkar**, at Natepute, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Rajkumar Shankarrao Hivarkar
- (B) **Address** : Mr. Rajkumar Shankarrao Hivarkar,  
Natepute, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4352 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Bhujhari Vijay Pandurang**, at Balwadi, Taluka: Sangola, District: Solapur – 413308, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Bhujhari Vijay Pandurang

(B) **Address** : Mr. Bhujhari Vijay Pandurang,  
Balwadi, Taluka: Sangola,  
District: Solapur – 413308,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4353 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Deepak Hanumant Jathar**, at Natepute, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Deepak Hanumant Jathar

(B) **Address** : Mr. Deepak Hanumant Jathar,  
Natepute, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4354 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Dadaso Bapurao Dhavale**, at Natepute, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Dadaso Bapurao Dhavale

(B) **Address** : Mr. Dadaso Bapurao Dhavale,  
Natepute, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4355 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Indrajit Shankar Dawle**, at Khupsangi, Taluka: Mangalwedha, District: Solapur – 413305, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Indrajit Shankar Dawle
- (B) **Address** : Mr. Indrajit Shankar Dawle,  
Khupsangi, Taluka: Mangalwedha,  
District: Solapur – 413305,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4356 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Pavan Babanrao Mahadik**, at Ambechincholi, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pavan Babanrao Mahadik
- (B) **Address** : Mr. Pavan Babanrao Mahadik,  
Ambechincholi, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4357 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Sitaram Chintamani Hake**, at Khardi, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Sitaram Chintamani Hake

(B) **Address** : Mr. Sitaram Chintamani Hake,  
Khardi, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4358 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Chintamani Mahadev Hake**, at Khardi, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Chintamani Mahadev Hake
- (B) **Address** : Mr. Chintamani Mahadev Hake,  
Khardi, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4359 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Dadaso Hariba Mane**, at Jujarpur, Post: Junoni, Taluka: Sangola, District: Solapur – 413307, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dadaso Hariba Mane
- (B) **Address** : Mr. Dadaso Hariba Mane,  
Jujarpur, Post: Junoni, Taluka: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4360 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Sakharam Vaman Phule**, at Dahigaon, Taluka: Malshiras, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sakharam Vaman Phule
- (B) **Address** : Mr. Sakharam Vaman Phule,  
Dahigaon, Taluka: Malshiras,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4361 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Dattatra Shamrao Khatal**, at Khardi, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dattatra Shamrao Khatal
- (B) **Address** : Mr. Dattatra Shamrao Khatal,  
Khardi, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4362 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Vishnu Laxman Sule**, at Khardi, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vishnu Laxman Sule
- (B) **Address** : Mr. Vishnu Laxman Sule,  
Khardi, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4363 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Vaman Tattu Shende**, at Fondshiras, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vaman Tattu Shende
- (B) **Address** : Mr. Vaman Tattu Shende,  
Fondshiras, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4364 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Mahadev Namdev Bankar**, at Pisewadi, Post: Velapur, Taluka: Malshiras, District: Solapur – 413113, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mahadev Namdev Bankar
- (B) **Address** : Mr. Mahadev Namdev Bankar,  
Pisewadi, Post: Velapur,  
Taluka: Malshiras, District: Solapur – 413113,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4365 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Ankush Chitamani Hake**, at Khardi, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ankush Chitamani Hake
- (B) **Address** : Mr. Ankush Chitamani Hake,  
Khardi, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4366 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Bapu Shankar Khatal**, at Khardi, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bapu Shankar Khatal
- (B) **Address** : Mr. Bapu Shankar Khatal,  
Khardi, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4367 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Arjun Bhimrao Chaugule**, at Bhalavani, Post: Pandharpur, Taluka: Pandharpur, District: Solapur – 413310, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Arjun Bhimrao Chaugule
- (B) **Address** : Mr. Arjun Bhimrao Chaugule,  
Bhalavani, Post: Pandharpur, Taluka: Pandharpur,  
District: Solapur – 413310,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4368 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Tanaji Chintamani Hake**, at Khardi, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Tanaji Chintamani Hake
- (B) **Address** : Mr. Tanaji Chintamani Hake,  
Khardi, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4369 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Bhagwan Bhimrao Chougule**, at Bhalvani, Taluka: Pandharpur, District: Solapur – 413310, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Bhagwan Bhimrao Chougule

(B) **Address** : Mr. Bhagwan Bhimrao Chougule,  
Bhalvani, Taluka: Pandharpur,  
District: Solapur – 413310,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4370 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Pranav Mukund Paricharak**, at Khardi, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pranav Mukund Paricharak
- (B) **Address** : Mr. Pranav Mukund Paricharak,  
Khardi, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4371 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Sudhakar Shivaji Kambale**, at Khardi, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sudhakar Shivaji Kambale
- (B) **Address** : Mr. Sudhakar Shivaji Kambale,  
Khardi, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4372 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Madhukar Ganpat Mhetre**, at Velapur, Taluka: Malshiras, District: Solapur – 413113, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Madhukar Ganpat Mhetre

(B) **Address** : Mr. Madhukar Ganpat Mhetre,  
Velapur, Taluka: Malshiras,  
District: Solapur – 413113,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4373 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Gorakh Ramu Gidde**, at Chopadi, Taluka: Sangola, District: Solapur – 413308, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Gorakh Ramu Gidde
- (B) **Address** : Mr. Gorakh Ramu Gidde,  
Chopadi, Taluka: Sangola,  
District: Solapur – 413308,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4374 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Sopan Govind Raut**, at Phondshiras, Taluka: Malshiras, District: Solapur – 413309, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sopan Govind Raut
- (B) **Address** : Mr. Sopan Govind Raut,  
Phondshiras, Taluka: Malshiras,  
District: Solapur – 413309,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4375 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Mahadev Krushana Kore**, at Chinake, Taluka: Sangola, District: Solapur – 413308, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mahadev Krushana Kore
- (B) **Address** : Mr. Mahadev Krushana Kore,  
Chinake, Taluka: Sangola,  
District: Solapur – 413308,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4376 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Janardhan Mahadev Dhope**, at Phondshiras, Taluka: Malshiras, District: Solapur – 413309, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Janardhan Mahadev Dhope
- (B) **Address** : Mr. Janardhan Mahadev Dhope,  
Phondshiras, Taluka: Malshiras,  
District: Solapur – 413309,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4377 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Vaman Nagu Bandpatte**, at 3574, Old Mangal Wedha Road, Sant Peth, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vaman Nagu Bandpatte
- (B) **Address** : Mr. Vaman Nagu Bandpatte,  
3574, Old Mangal Wedha Road, Sant Peth,  
Taluka: Pandharpur, District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : February 09, 2018
- (D) **Registered Geographical Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4378 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Nanasaheb Dnyandev Hegade**, at Khupsangi, Taluka: Mangalwedha, District: Solapur – 413305, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Nanasaheb Dnyandev Hegade

(B) **Address** : Mr. Nanasaheb Dnyandev Hegade,  
Khupsangi, Taluka: Mangalwedha,  
District: Solapur – 413305,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4379 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Anuradha Kushaba Padavale**, at Khupsangi, Taluka: Mangalwedha, District: Solapur – 413305, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Anuradha Kushaba Padavale
- (B) **Address** : Mr. Anuradha Kushaba Padavale,  
Khupsangi, Taluka: Mangalwedha,  
District: Solapur – 413305,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4380 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Sanjay Yeshwant Aldar**, at Udanwadi, Taluka: Sangola, District: Solapur – 413307, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sanjay Yeshwant Aldar
- (B) **Address** : Mr. Sanjay Yeshwant Aldar,  
Udanwadi, Taluka: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4381 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Sharad Mahadev Dhope**, at Phondshiras, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sharad Mahadev Dhope
- (B) **Address** : Mr. Sharad Mahadev Dhope,  
Phondshiras, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4382 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Dnyanoba Maruti Salgar**, at Khupsangi, Taluka: Mangalwedha, District: Solapur – 413305, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dnyanoba Maruti Salgar
- (B) **Address** : Mr. Dnyanoba Maruti Salgar,  
Khupsangi, Taluka: Mangalwedha,  
District: Solapur – 413305,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4383 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Rajendra Arjun Jathar**, at Natepute, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Rajendra Arjun Jathar
- (B) **Address** : Mr. Rajendra Arjun Jathar,  
Natepute, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4384 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Nanaso Dada Gadade**, at Post: Gaurwadi, Taluka: Sangola, District: Solapur – 413314, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Nanaso Dada Gadade
- (B) **Address** : Mr. Nanaso Dada Gadade,  
Post: Gaurwadi, Taluka: Sangola,  
District: Solapur – 413314,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4385 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Sopan Sidu Metkari**, at Khupsangi, Taluka: Mangalwedha, District: Solapur – 413305, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sopan Sidu Metkari
- (B) **Address** : Mr. Sopan Sidu Metkari,  
Khupsangi, Taluka: Mangalwedha,  
District: Solapur – 413305,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : February 09, 2018
- (D) **Registered Geographical Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4386 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Tanaji Sitaram Chougule**, at Khupsangi, Taluka: Mangalwedha, District: Solapur – 413305, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Tanaji Sitaram Chougule
- (B) **Address** : Mr. Tanaji Sitaram Chougule,  
Khupsangi, Taluka: Mangalwedha,  
District: Solapur – 413305,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4387 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mrs. Anusaya Balkrishna Lokhande**, at Malshiras, Taluka: Malshiras, District: Solapur – 413107, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Anusaya Balkrishna Lokhande
- (B) **Address** : Mrs. Anusaya Balkrishna Lokhande,  
Malshiras, Taluka: Malshiras,  
District: Solapur – 413107,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4388 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Pandharmise Dattatraya Jagnath**, at Post: Phondshiras, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pandharmise Dattatraya Jagnath
- (B) **Address** : Mr. Pandharmise Dattatraya Jagnath,  
Post: Phondshiras, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4389 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Tukaram Baba Chaugule**, at Khupsangi, Taluka: Mangalwedha, District: Solapur – 413305, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Tukaram Baba Chaugule
- (B) **Address** : Mr. Tukaram Baba Chaugule,  
Khupsangi, Taluka: Mangalwedha,  
District: Solapur – 413305,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4390 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Ravsaheb Bhimrao Pandhare**, at Natepute, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ravsaheb Bhimrao Pandhare
- (B) **Address** : Mr. Ravsaheb Bhimrao Pandhare,  
Natepute, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4391 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Ramesh Sopan Kale**, at Natepute, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ramesh Sopan Kale
- (B) **Address** : Mr. Ramesh Sopan Kale,  
Natepute, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4392 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Ganesh Govind Gavkare**, at Post: Borale, Taluka: Mangalwedha, District: Solapur – 413305, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ganesh Govind Gavkare
- (B) **Address** : Mr. Ganesh Govind Gavkare,  
Post: Borale, Taluka: Mangalwedha,  
District: Solapur – 413305,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4393 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Hanumant Sopan Shende**, at Post: Malinagar Gate No.2, Taluka: Malshiras, District: Solapur – 413108, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Hanumant Sopan Shende
- (B) **Address** : Mr. Hanumant Sopan Shende,  
Post: Malinagar Gate No.2,  
Taluka: Malshiras, District: Solapur – 413108,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4394 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Rajendra Narayan Gurav**, at Post: Bhutashte, Taluka: Madha, District: Solapur – 413208, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Rajendra Narayan Gurav
- (B) **Address** : Mr. Rajendra Narayan Gurav,  
Post: Bhutashte, Taluka: Madha,  
District: Solapur – 413208,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : February 09, 2018
- (D) **Registered Geographical Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4395 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Satish Manik Patil**, at Chopadi, Taluka: Sangola, District: Solapur – 413308, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Satish Manik Patil
- (B) **Address** : Mr. Satish Manik Patil,  
Chopadi, Taluka: Sangola,  
District: Solapur – 413308,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4396 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Jagannath Nivruthi Dighe**, at Wadhegaon, Taluka: Sangola, District: Solapur – 413307, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Jagannath Nivruthi Dighe

(B) **Address** : Mr. Jagannath Nivruthi Dighe,  
Wadhegaon, Taluka: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4397 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Bajirao Gopal Borate**, at Phondshiras, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bajirao Gopal Borate
- (B) **Address** : Mr. Bajirao Gopal Borate,  
Phondshiras, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4398 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Pandurang Shidoba Shejal**, at Khupsangi, Taluka: Mangalwedha, District: Solapur – 413305, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pandurang Shidoba Shejal
- (B) **Address** : Mr. Pandurang Shidoba Shejal,  
Khupsangi, Taluka: Mangalwedha,  
District: Solapur – 413305,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4399 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Pandurang Ramchandra Takale**, at Khupsangi, Taluka: Mangalwedha, District: Solapur – 413305, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Pandurang Ramchandra Takale

(B) **Address** : Mr. Pandurang Ramchandra Takale,  
Khupsangi, Taluka: Mangalwedha,  
District: Solapur – 413305,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4400 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Ramchandra Subrav Babar**, at Chopadi, Taluka: Sangola, District: Solapur – 413308, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ramchandra Subrav Babar
- (B) **Address** : Mr. Ramchandra Subrav Babar,  
Chopadi, Taluka: Sangola,  
District: Solapur – 413308,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4401 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Balbhim Subrav Babar**, at Chopadi, Taluka: Sangola, District: Solapur – 413308, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Balbhim Subrav Babar

(B) **Address** : Mr. Balbhim Subrav Babar,  
Chopadi, Taluka: Sangola,  
District: Solapur – 413308,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4402 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Tatyaba Baba Borate**, at Phondshiras, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Tatyaba Baba Borate
- (B) **Address** : Mr. Tatyaba Baba Borate,  
Phondshiras, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4403 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Krishna Shrirang Yadav**, at Wadhegaon, Taluka: Sangola, District: Solapur – 413307, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Krishna Shrirang Yadav
- (B) **Address** : Mr. Krishna Shrirang Yadav,  
Wadhegaon, Taluka: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4404 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Siddheshwar Gorakhnath Bagal**, at Wadhegaon, Taluka: Sangola, District: Solapur – 413307, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Siddheshwar Gorakhnath Bagal
- (B) **Address** : Mr. Siddheshwar Gorakhnath Bagal,  
Wadhegaon, Taluka: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4405 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Kamsiddha Dattatraya Wale**, at Khupsangi, Taluka: Mangalwedha, District: Solapur – 413305, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Kamsiddha Dattatraya Wale
- (B) **Address** : Mr. Kamsiddha Dattatraya Wale,  
Khupsangi, Taluka: Mangalwedha,  
District: Solapur – 413305,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4406 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Hasim Jalal Shaikh**, at Kasegaon, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Hasim Jalal Shaikh
- (B) **Address** : Mr. Hasim Jalal Shaikh,  
Kasegaon, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4407 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mrs. Tarabai Dattatraya Nale**, at Dahigaon, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mrs. Tarabai Dattatraya Nale

(B) **Address** : Mrs. Tarabai Dattatraya Nale,  
Dahigaon, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4408 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Nathajirao Shivajirao Deshmukh**, at Natepute, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Nathajirao Shivajirao Deshmukh
- (B) **Address** : Mr. Nathajirao Shivajirao Deshmukh,  
Natepute, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4409 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Dhananjay Ambadas Hajare**, at Post: Mangalwedha, Taluka: Mangalwedha, District: Solapur – 413305, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dhananjay Ambadas Hajare
- (B) **Address** : Mr. Dhananjay Ambadas Hajare,  
Post: Mangalwedha,  
Taluka: Mangalwedha, District: Solapur – 413305,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : February 09, 2018
- (D) **Registered Geographical Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4410 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Pradip Navnath Chopade**, at Adhegaon, Taluka: Mohal, District: Solapur – 413248, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Pradip Navnath Chopade

(B) **Address** : Mr. Pradip Navnath Chopade,  
Adhegaon, Taluka: Mohal,  
District: Solapur – 413248,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4411 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Dhananjay Janardhan Dupade**, at Kolegaon, Taluka: Malshiras, District: Solapur – 413306, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dhananjay Janardhan Dupade
- (B) **Address** : Mr. Dhananjay Janardhan Dupade,  
Kolegaon, Taluka: Malshiras,  
District: Solapur – 413306,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4412 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Nitin Nivruthi Patil**, at Wadhegaon, Taluka: Sangola, District: Solapur – 413307, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Nitin Nivruthi Patil
- (B) **Address** : Mr. Nitin Nivruthi Patil,  
Wadhegaon, Taluka: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4413 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Dnyaneshwar Shamrao Waghmode**, at Chale, Taluk: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Dnyaneshwar Shamrao Waghmode

(B) **Address** : Mr. Dnyaneshwar Shamrao Waghmode,  
Chale, Taluk: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4414 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Santosh Mahadev Patil**, at Post: Nazare, Taluka: Sangola, District: Solapur – 413308, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Santosh Mahadev Patil
- (B) **Address** : Mr. Santosh Mahadev Patil,  
Post: Nazare, Taluka: Sangola,  
District: Solapur – 413308,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4415 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Nitin Shankar Waghmode**, at Chale, Taluk: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Nitin Shankar Waghmode

(B) **Address** : Mr. Nitin Shankar Waghmode,  
Chale, Taluk: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4416 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Shivaji Krishna Bochare**, at Tulshi, Taluk: Madha, District: Solapur – 413303, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Shivaji Krishna Bochare
- (B) **Address** : Mr. Shivaji Krishna Bochare,  
Tulshi, Taluk: Madha,  
District: Solapur – 413303,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4417 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mrs. Shital Ajinath Pawar**, at Post: Khedbhose, Taluk: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Shital Ajinath Pawar
- (B) **Address** : Mrs. Shital Ajinath Pawar,  
Post: Khedbhose, Taluk: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4418 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Rajabhau Bhagwan Aldar**, at Udanwadi, Taluka: Sangola, District: Solapur – 413307, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Rajabhau Bhagwan Aldar

(B) **Address** : Mr. Rajabhau Bhagwan Aldar,  
Udanwadi, Taluka: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4419 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Bapuso Baba Hipparkar**, at Post: Kerandewadi, Post: Gaudwadi Taluka: Sangola, District: Solapur – 413307, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bapuso Baba Hipparkar
- (B) **Address** : Mr. Bapuso Baba Hipparkar,  
Post: Kerandewadi, Post: Gaudwadi  
Taluka: Sangola, District: Solapur – 413307,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : February 09, 2018
- (D) **Registered Geographical Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4420 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Subhash Pralhad Patil**, at Post: Chinke, Taluka: Sangola, District: Solapur – 413308, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Subhash Pralhad Patil
- (B) **Address** : Mr. Subhash Pralhad Patil,  
Post: Chinke, Taluka: Sangola,  
District: Solapur – 413308,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4421 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Prakash Krushna Dhotre**, at Old No. 4578 Karadnaka, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Prakash Krushna Dhotre
- (B) **Address** : Mr. Prakash Krushna Dhotre,  
Old No. 4578 Karadnaka,  
Taluka: Pandharpur, District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4422 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Rajendra Sukhdev Bandgar**, at Anakdhal, Taluka: Sangola, District: Solapur – 413308, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Rajendra Sukhdev Bandgar

(B) **Address** : Mr. Rajendra Sukhdev Bandgar,  
Anakdhal, Taluka: Sangola,  
District: Solapur – 413308,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4423 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Dilip Dashrath Khalage**, at Shevate, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dilip Dashrath Khalage
- (B) **Address** : Mr. Dilip Dashrath Khalage,  
Shevate, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4424 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Dnyaneshwar Pandurang Ratnaparkhi**, at Bhandishegaon, Taluka: Pandharpur, District: Solapur – 413316, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dnyaneshwar Pandurang Ratnaparkhi
- (B) **Address** : Mr. Dnyaneshwar Pandurang Ratnaparkhi,  
Bhandishegaon, Taluka: Pandharpur,  
District: Solapur – 413316,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4425 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Popat Gajendra Dethe**, at Post: Dhondewadi, Taluka: Pandharpur, District: Solapur – 413316, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Popat Gajendra Dethe
- (B) **Address** : Mr. Popat Gajendra Dethe,  
Post: Dhondewadi, Taluka: Pandharpur,  
District: Solapur – 413316,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4426 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Bahu Bapu Chaugule**, at Karandewadi, Taluka: Sangola, District: Solapur – 413308, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bahu Bapu Chaugule
- (B) **Address** : Mr. Bahu Bapu Chaugule,  
Karandewadi, Taluka: Sangola,  
District: Solapur – 413308,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4427 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Hanumant Mahadeo Sawant**, at Post: Dahigaon, Taluka: Sangola, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Hanumant Mahadeo Sawant
- (B) **Address** : Mr. Hanumant Mahadeo Sawant,  
Post: Dahigaon, Taluka: Sangola,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4428 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Khanderao Maruti Karande**, at Post: Bohali, Taluka: Pandharpur, District: Solapur – 413317, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Khanderao Maruti Karande
- (B) **Address** : Mr. Khanderao Maruti Karande,  
Post: Bohali, Taluka: Pandharpur,  
District: Solapur – 413317,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4429 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Suresh Sopan Mahanwar**, at Khardhi, Taluka: Pandharpur, District: Solapur – 413317, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Suresh Sopan Mahanwar

(B) **Address** : Mr. Suresh Sopan Mahanwar,  
Khardhi, Taluka: Pandharpur,  
District: Solapur – 413317,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4430 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Tanaji Namdev Sangolkar**, at Balawadi, Taluka: Sangola, District: Solapur – 413307, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Tanaji Namdev Sangolkar

(B) **Address** : Mr. Tanaji Namdev Sangolkar,  
Balawadi, Taluka: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4431 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Nagnath Bhagwan Shinde**, at Post: Ranjani, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Nagnath Bhagwan Shinde
- (B) **Address** : Mr. Nagnath Bhagwan Shinde,  
Post: Ranjani, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4432 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Shrimant Shankar Shinde**, at Post: Ranjani, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Shrimant Shankar Shinde
- (B) **Address** : Mr. Shrimant Shankar Shinde,  
Post: Ranjani, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4433 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Kisan Dadu Waghmare**, at Post: Chale, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Kisan Dadu Waghmare
- (B) **Address** : Mr. Kisan Dadu Waghmare,  
Post: Chale, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4434 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Baba Wallppa Shikhare**, at Post: Chale, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Baba Wallppa Shikhare
- (B) **Address** : Mr. Baba Wallppa Shikhare,  
Post: Chale, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4435 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Machindra Mahadev Tarate**, at Post: Palasi, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Machindra Mahadev Tarate
- (B) **Address** : Mr. Machindra Mahadev Tarate,  
Post: Palasi, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4436 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Madhukar Mahadev Tarate**, at Post: Palasi, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Madhukar Mahadev Tarate
- (B) **Address** : Mr. Madhukar Mahadev Tarate,  
Post: Palasi, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4437 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Gajanan Balaso Kale**, at Natepute, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Gajanan Balaso Kale
- (B) **Address** : Mr. Gajanan Balaso Kale,  
Natepute, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4438 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Kamu Shivram Padavale**, at Post: Khupsangi, Taluka: Mangalwedha, District: Solapur – 413305, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Kamu Shivram Padavale
- (B) **Address** : Mr. Kamu Shivram Padavale,  
Post: Khupsangi, Taluka: Mangalwedha,  
District: Solapur – 413305,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : February 09, 2018
- (D) **Registered Geographical Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4439 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Hasina Iqbal Bagwan**, at Post: Pandharpur, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Hasina Iqbal Bagwan
- (B) **Address** : Mr. Hasina Iqbal Bagwan,  
Post: Pandharpur, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4440 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Shahajan Sayyad Patel**, at Khupsangi, Taluka: Mangalwedha, District: Solapur – 413305, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Shahajan Sayyad Patel
- (B) **Address** : Mr. Shahajan Sayyad Patel,  
Khupsangi, Taluka: Mangalwedha,  
District: Solapur – 413305,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : February 09, 2018
- (D) **Registered Geographical Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4441 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Ashok Sida Lad**, at Radde, Taluka: Mangalwedha, District: Solapur – 413322, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ashok Sida Lad
- (B) **Address** : Mr. Ashok Sida Lad,  
Radde, Taluka: Mangalwedha,  
District: Solapur – 413322,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4442 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Pitambar Vithoba Bandgar**, at Anakdhal, Taluka: Sangola, District: Solapur – 413308, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pitambar Vithoba Bandgar
- (B) **Address** : Mr. Pitambar Vithoba Bandgar,  
Anakdhal, Taluka: Sangola,  
District: Solapur – 413308,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4443 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Mahesh Dnyeshwar Kshirsagar**, at Kasegaon (Math – Vasti), Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mahesh Dnyeshwar Kshirsagar
- (B) **Address** : Mr. Mahesh Dnyeshwar Kshirsagar,  
Kasegaon (Math – Vasti),  
Taluka: Pandharpur, District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4444 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Shivaji Nivrutti Arjun**, at Natepute, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Shivaji Nivrutti Arjun
- (B) **Address** : Mr. Shivaji Nivrutti Arjun,  
Natepute, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4445 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Jagannath Pandurang Jadhav**, at Post: Sangola, Taluka: Sangola, District: Solapur – 413307, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Jagannath Pandurang Jadhav

(B) **Address** : Mr. Jagannath Pandurang Jadhav,  
Post: Sangola, Taluka: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4446 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Vijay Gorakh Tarate**, at Post: Palasi, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vijay Gorakh Tarate
- (B) **Address** : Mr. Vijay Gorakh Tarate,  
Post: Palasi, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : February 09, 2018
- (D) **Registered Geographical Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4447 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Uttam Namdeo Namade**, at Kasegaon, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Uttam Namdeo Namade
- (B) **Address** : Mr. Uttam Namdeo Namade,  
Kasegaon, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4448 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Kedarnath Sambhaji Khatal**, at Post: Shirnandagi, Taluka: Mangalwedha, District: Solapur – 413322, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Kedarnath Sambhaji Khatal
- (B) **Address** : Mr. Kedarnath Sambhaji Khatal,  
Post: Shirnandagi, Taluka: Mangalwedha,  
District: Solapur – 413322,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : February 09, 2018
- (D) **Registered Geographical Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4449 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Ramchandra Dattatrya Jadhav**, at Post: Salgar, Taluka: Mangalwedha, District: Solapur – 413319, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ramchandra Dattatrya Jadhav
- (B) **Address** : Mr. Ramchandra Dattatrya Jadhav,  
Post: Salgar, Taluka: Mangalwedha,  
District: Solapur – 413319,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4450 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Dattatrya Tukaram Dhyagonde**, at Post: Salgar, Taluka: Mangalwedha, District: Solapur – 413319, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Dattatrya Tukaram Dhyagonde

(B) **Address** : Mr. Dattatrya Tukaram Dhyagonde,  
Post: Salgar, Taluka: Mangalwedha,  
District: Solapur – 413319,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4451 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Rahul Tanaji Kokate**, at Post: Tambole, Taluka: Mohol, District: Solapur – 413213, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Rahul Tanaji Kokate
- (B) **Address** : Mr. Rahul Tanaji Kokate,  
Post: Tambole, Taluka: Mohol,  
District: Solapur – 413213,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4452 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Hanmant Jagannath Dudhal**, at Sonake, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Hanmant Jagannath Dudhal

(B) **Address** : Mr. Hanmant Jagannath Dudhal,  
Sonake, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4453 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Dattatraya Narayan Kolekar**, at Korti, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Dattatraya Narayan Kolekar

(B) **Address** : Mr. Dattatraya Narayan Kolekar,  
Korti, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4454 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Rama Dnyanu Tarte**, at Post: Palasi, Taluka: Pandharpur, District: Solapur – 413310, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Rama Dnyanu Tarte
- (B) **Address** : Mr. Rama Dnyanu Tarte,  
Post: Palasi, Taluka: Pandharpur,  
District: Solapur – 413310,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4455 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Atul Rajendra Patil**, at Natepute, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Atul Rajendra Patil
- (B) **Address** : Mr. Atul Rajendra Patil,  
Natepute, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4456 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Sandip Sanjay Patil**, at Natepute, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sandip Sanjay Patil
- (B) **Address** : Mr. Sandip Sanjay Patil,  
Natepute, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4457 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Rajendra Dhula Kale**, at Natepute, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Rajendra Dhula Kale
- (B) **Address** : Mr. Rajendra Dhula Kale,  
Natepute, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4458 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Madhukar Shamsundar Jadhav**, at Post: Salgar, Taluka: Mangalwedha, District: Solapur – 413319, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Madhukar Shamsundar Jadhav
- (B) **Address** : Mr. Madhukar Shamsundar Jadhav,  
Post: Salgar, Taluka: Mangalwedha,  
District: Solapur – 413319,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4459 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Dadaso Shankar Kalel**, at Post: Salgar, Taluka: Mangalwedha, District: Solapur – 413319, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dadaso Shankar Kalel
- (B) **Address** : Mr. Dadaso Shankar Kalel,  
Post: Salgar, Taluka: Mangalwedha,  
District: Solapur – 413319,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4460 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Dattatray Shankar Warade**, at Nazara, Taluka: Sangola, District: Solapur – 413308, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Dattatray Shankar Warade

(B) **Address** : Mr. Dattatray Shankar Warade,  
Nazara, Taluka: Sangola,  
District: Solapur – 413308,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4461 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Annappa Shivaji Chougule**, at Nazara, Taluka: Sangola, District: Solapur – 413308, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Annappa Shivaji Chougule

(B) **Address** : Mr. Annappa Shivaji Chougule,  
Nazara, Taluka: Sangola,  
District: Solapur – 413308,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4462 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Rahul Baban Koratkar**, at Gursale, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Rahul Baban Koratkar

(B) **Address** : Mr. Rahul Baban Koratkar,  
Gursale, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4463 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Vikas Bhanudas Bandgar**, at Post: Anakdhal, Taluka: Sangola, District: Solapur – 413308, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vikas Bhanudas Bandgar
- (B) **Address** : Mr. Vikas Bhanudas Bandgar,  
Post: Anakdhal, Taluka: Sangola,  
District: Solapur – 413308,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4464 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Jagannath Vaman Gore**, at Phondshiras, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Jagannath Vaman Gore
- (B) **Address** : Mr. Jagannath Vaman Gore,  
Phondshiras, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4465 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Vitthal Rajaram Chavan**, at Chavanwadi, Post: Palasmandal, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vitthal Rajaram Chavan
- (B) **Address** : Mr. Vitthal Rajaram Chavan,  
Chavanwadi, Post: Palasmandal,  
Taluka: Malshiras, District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : February 09, 2018
- (D) **Registered Geographical Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4466 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Chanbasu Basanna Dhyagonde**, at Post: Salgar, Taluka: Mangalwedha, District: Solapur – 413319, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Chanbasu Basanna Dhyagonde

(B) **Address** : Mr. Chanbasu Basanna Dhyagonde,  
Post: Salgar, Taluka: Mangalwedha,  
District: Solapur – 413319,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4467 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Rajendra Namadev Mane**, at Laxmi Takali, Post: Korti, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Rajendra Namadev Mane
- (B) **Address** : Mr. Rajendra Namadev Mane,  
Laxmi Takali, Post: Korti,  
Taluka: Pandharpur, District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4468 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Raosaheb Dagadu Raddi**, at Save, Taluka: Sangola, District: Solapur – 413307, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Raosaheb Dagadu Raddi
- (B) **Address** : Mr. Raosaheb Dagadu Raddi,  
Save, Taluka: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4469 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Bapusaheb Chintamani Ronge**, at Khardi, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bapusaheb Chintamani Ronge
- (B) **Address** : Mr. Bapusaheb Chintamani Ronge,  
Khardi, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4470 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Mahadev Tukaram Gore**, at Phondshiras, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mahadev Tukaram Gore
- (B) **Address** : Mr. Mahadev Tukaram Gore,  
Phondshiras, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4471 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Uttam Dattu Ghodke**, at Nazara, Taluka: Sangola, District: Solapur – 413308, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Uttam Dattu Ghodke
- (B) **Address** : Mr. Uttam Dattu Ghodke,  
Nazara, Taluka: Sangola,  
District: Solapur – 413308,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4472 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Rohit Ramesh Ronge**, at Khardi, Taluka: Pandharpur, District: Solapur – 413317, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Rohit Ramesh Ronge
- (B) **Address** : Mr. Rohit Ramesh Ronge,  
Khardi, Taluka: Pandharpur,  
District: Solapur – 413317,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4473 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Babaso Dagdu Madane**, at Bramahpuri, Taluka: Mangalwedha, District: Solapur – 413305, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Babaso Dagdu Madane
- (B) **Address** : Mr. Babaso Dagdu Madane,  
Bramahpuri, Taluka: Mangalwedha,  
District: Solapur – 413305,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4474 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Maruti Nivrutti Shinde**, at Bathan, Taluka: Mangalwedha, District: Solapur – 413305, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Maruti Nivrutti Shinde
- (B) **Address** : Mr. Maruti Nivrutti Shinde,  
Bathan, Taluka: Mangalwedha,  
District: Solapur – 413305,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4475 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Bhikaji Shrimant Bagal**, at Gadegaon, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bhikaji Shrimant Bagal
- (B) **Address** : Mr. Bhikaji Shrimant Bagal,  
Gadegaon, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4476 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Hari Tukaram Shinde**, at Ambe, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Hari Tukaram Shinde

(B) **Address** : Mr. Hari Tukaram Shinde,  
Ambe, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4477 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Subhash Jotiram Patil**, at Bhend, Taluka: Madha, District: Solapur – 413208, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Subhash Jotiram Patil
- (B) **Address** : Mr. Subhash Jotiram Patil,  
Bhend, Taluka: Madha,  
District: Solapur – 413208,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4478 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Yashwant Baba Mali**, at Post: Gaudwadi, Taluka: Sangola, District: Solapur – 413314, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Yashwant Baba Mali
- (B) **Address** : Mr. Yashwant Baba Mali,  
Post: Gaudwadi, Taluka: Sangola,  
District: Solapur – 413314,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : February 09, 2018
- (D) **Registered Geographical Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4479 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Bhimrao Narayan Nanawar**, at Nazara, Taluka: Sangola, District: Solapur – 413308, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Bhimrao Narayan Nanawar

(B) **Address** : Mr. Bhimrao Narayan Nanawar,  
Nazara, Taluka: Sangola,  
District: Solapur – 413308,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4480 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Vidyasagar Hanmant Rokade**, at Tisangi, Post: Sonake, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vidyasagar Hanmant Rokade
- (B) **Address** : Mr. Vidyasagar Hanmant Rokade,  
Tisangi, Post: Sonake, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : February 09, 2018
- (D) **Registered Geographical Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4481 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Sawakar Sandipan Gaikwad**, at Ozewadi, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sawakar Sandipan Gaikwad
- (B) **Address** : Mr. Sawakar Sandipan Gaikwad,  
Ozewadi, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4482 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Yashwant Bhimrao Misal**, at Chinke, Taluka: Sangola, District: Solapur – 413308, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Yashwant Bhimrao Misal
- (B) **Address** : Mr. Yashwant Bhimrao Misal,  
Chinke, Taluka: Sangola,  
District: Solapur – 413308,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4483 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Uddhav Pandharinath Bagal**, at Post: Gadegaon, Taluka: Pandhargaon, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Uddhav Pandharinath Bagal

(B) **Address** : Mr. Uddhav Pandharinath Bagal,  
Post:  
Gadegaon, Taluka: Pandhargaon,  
District: Solapur – 413304,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4484 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Damodar Yashwant Devale**, at Kamalapur, Taluka: Sangola, District: Solapur – 413307, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Damodar Yashwant Devale
- (B) **Address** : Mr. Damodar Yashwant Devale,  
Kamalapur, Taluka: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : February 09, 2018
- (D) **Registered Geographical Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4485 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Dattatray Vittal Rasal**, at Jakhale, Taluka: Madha, District: Solapur – 413223, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Dattatray Vittal Rasal  
(B) **Address** : Mr. Dattatray Vittal Rasal,  
Jakhale, Taluka: Madha,  
District: Solapur – 413223,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4486 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Balbhim Sitaram Chougule**, at Khupsangi, Taluka: Mangalwedha, District: Solapur – 413305, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Balbhim Sitaram Chougule
- (B) **Address** : Mr. Balbhim Sitaram Chougule,  
Khupsangi, Taluka: Mangalwedha,  
District: Solapur – 413305,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4487 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Sunanda Uddavrao Kambale**, at Auj - Aherwadi, Taluka: South Solapur, District: Solapur – 413003, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sunanda Uddavrao Kambale
- (B) **Address** : Mr. Sunanda Uddavrao Kambale,  
Auj - Aherwadi, Taluka: South Solapur,  
District: Solapur – 413003,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4488 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Bhimrao Ramchandra Sule**, at Khardi, Taluka: Pandharpur, District: Solapur – 413317, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bhimrao Ramchandra Sule
- (B) **Address** : Mr. Bhimrao Ramchandra Sule,  
Khardi, Taluka: Pandharpur,  
District: Solapur – 413317,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4489 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Vishnu Shivaji Kolvale**, at Post: Shevate, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vishnu Shivaji Kolvale
- (B) **Address** : Mr. Vishnu Shivaji Kolvale,  
Post: Shevate, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4490 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Manaji Shivaji Patil**, at Post: Yevati, Taluka: Mohol, District: Solapur – 413248, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Manaji Shivaji Patil
- (B) **Address** : Mr. Manaji Shivaji Patil,  
Post: Yevati, Taluka: Mohol,  
District: Solapur – 413248,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4491 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Shaila Keshav Deshmukh**, at Post: Gaudwadi, Taluka: Sangola, District: Solapur – 413314, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Shaila Keshav Deshmukh
- (B) **Address** : Mr. Shaila Keshav Deshmukh,  
Post: Gaudwadi, Taluka: Sangola,  
District: Solapur – 413314,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : February 09, 2018
- (D) **Registered Geographical Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4492 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Shankar Ramchandhra Sule**, at Khardi, Taluka: Pandharpur, District: Solapur – 413317, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Shankar Ramchandhra Sule
- (B) **Address** : Mr. Shankar Ramchandhra Sule,  
Khardi, Taluka: Pandharpur,  
District: Solapur – 413317,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. - 4493 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Arjun Ramchandra Sule**, at Khardi, Taluka: Pandharpur, District: Solapur – 413317, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Arjun Ramchandra Sule
- (B) **Address** : Mr. Arjun Ramchandra Sule,  
Khardi, Taluka: Pandharpur,  
District: Solapur – 413317,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4494 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Balaso Keshav Aaherkar**, at Tisangi, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Balaso Keshav Aaherkar
- (B) **Address** : Mr. Balaso Keshav Aaherkar,  
Tisangi, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4495 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Jayashri Dharmaraj Dupade**, at Kolegaon, Taluka: Malshiras, District: Solapur – 413306, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Jayashri Dharmaraj Dupade

(B) **Address** : Mr. Jayashri Dharmaraj Dupade,  
Kolegaon, Taluka: Malshiras,  
District: Solapur – 413306,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4496 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Vitthal Ganapati Mane**, at Salagar Bk, Taluka: Mangalwedha, District: Solapur – 413319, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vitthal Ganapati Mane
- (B) **Address** : Mr. Vitthal Ganapati Mane,  
Salagar Bk, Taluka: Mangalwedha,  
District: Solapur – 413319,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : February 09, 2018
- (D) **Registered Geographical Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4497 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Bajirao Pandhari Babar**, at Chopadi, Taluka: Sangola, District: Solapur – 413308, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bajirao Pandhari Babar
- (B) **Address** : Mr. Bajirao Pandhari Babar,  
Chopadi, Taluka: Sangola,  
District: Solapur – 413308,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4498 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Sukhadev Bira Chougule**, at Khupsangi, Taluka: Mangalwedha, District: Solapur – 413305, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sukhadev Bira Chougule
- (B) **Address** : Mr. Sukhadev Bira Chougule,  
Khupsangi, Taluka: Mangalwedha,  
District: Solapur – 413305,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4499 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Shashikant Shankar Pude**, at Shejbabhulgaon, Taluka: Mohol, District: Solapur – 413253, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Shashikant Shankar Pude
- (B) **Address** : Mr. Shashikant Shankar Pude,  
Shejbabhulgaon, Taluka: Mohol,  
District: Solapur – 413253,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4500 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Vikram Pralhad Dongare**, at Adhegaon, Post: Takali Sikandar, Taluka: Mohol, District: Solapur – 413248, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vikram Pralhad Dongare
- (B) **Address** : Mr. Vikram Pralhad Dongare,  
Adhegaon, Post: Takali Sikandar,  
Taluka: Mohol, District: Solapur – 413248,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4501 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Savitra Buvaji Phule**, at Dahigaon, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Savitra Buvaji Phule
- (B) **Address** : Mr. Savitra Buvaji Phule,  
Dahigaon, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4502 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Malojiraje Shahajirao Deshmukh**, at Natepute, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Malojiraje Shahajirao Deshmukh
- (B) **Address** : Mr. Malojiraje Shahajirao Deshmukh,  
Natepute, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4503 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Ashok Shivaji Dhege**, at Wadhegaon, Taluka: Sangola, District: Solapur – 413307, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ashok Shivaji Dhege
- (B) **Address** : Mr. Ashok Shivaji Dhege,  
Wadhegaon, Taluka: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4504 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Tukaram Annd Hajare**, at Wadhegaon, Taluka: Sangola, District: Solapur – 413307, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Tukaram Annd Hajare
- (B) **Address** : Mr. Tukaram Annd Hajare,  
Wadhegaon, Taluka: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4505 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Dhananjay Shankarrao Hivarkar**, at Natepute, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Dhananjay Shankarrao Hivarkar

(B) **Address** : Mr. Dhananjay Shankarrao Hivarkar,  
Natepute, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4506 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Kundalik Murlidhar Urade**, at Natepute, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Kundalik Murlidhar Urade
- (B) **Address** : Mr. Kundalik Murlidhar Urade,  
Natepute, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4507 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Ulhas Dagadu Dhere**, at Lotewadi, Taluka: Sangola, District: Solapur – 413306, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Ulhas Dagadu Dhere

(B) **Address** : Mr. Ulhas Dagadu Dhere,  
Lotewadi, Taluka: Sangola,  
District: Solapur – 413306,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4508 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Sudarshan Vinayak Ingavale**, at Medshigi, Taluka: Sangola, District: Solapur – 413307, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sudarshan Vinayak Ingavale
- (B) **Address** : Mr. Sudarshan Vinayak Ingavale,  
Medshigi, Taluka: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4509 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Shivaji Nivrutti Bhanvase**, at Adhegaon, Taluka: Mohol, District: Solapur – 413248, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Shivaji Nivrutti Bhanvase

(B) **Address** : Mr. Shivaji Nivrutti Bhanvase,  
Adhegaon, Taluka: Mohol,  
District: Solapur – 413248,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4510 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Sambhaji Shankar Pawar**, at Chopadi, Taluka: Sangola, District: Solapur – 413308, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Sambhaji Shankar Pawar

(B) **Address** : Mr. Sambhaji Shankar Pawar,  
Chopadi, Taluka: Sangola,  
District: Solapur – 413308,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4511 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Laxman Govind Raut**, at Phondshiras, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Laxman Govind Raut
- (B) **Address** : Mr. Laxman Govind Raut,  
Phondshiras, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4512 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Sunil Shankar Borate**, at Phondshiras, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sunil Shankar Borate
- (B) **Address** : Mr. Sunil Shankar Borate,  
Phondshiras, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4513 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Balasaheb Gangaram Shinde**, at Akola (WASUD), Taluka: Sangola, District: Solapur – 413306, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Balasaheb Gangaram Shinde
- (B) **Address** : Mr. Balasaheb Gangaram Shinde,  
Akola (WASUD), Taluka: Sangola,  
District: Solapur – 413306,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4514 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Prakash Shamrao Dethe**, at Dhondewadi, Post: Jainwadi, Taluka: Pandharpur, District: Solapur – 413310, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Prakash Shamrao Dethe
- (B) **Address** : Mr. Prakash Shamrao Dethe,  
Dhondewadi, Post: Jainwadi,  
Taluka: Pandharpur, District: Solapur – 413310,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4515 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Bagal Bhimrao Rajaram**, at Post: Mahud, Taluka: Sangola, District: Solapur – 413306, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bagal Bhimrao Rajaram
- (B) **Address** : Mr. Bagal Bhimrao Rajaram,  
Post: Mahud, Taluka: Sangola,  
District: Solapur – 413306,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4516 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Dadaso Nana Gadade**, at Gaudwadi, Taluka: Sangola, District: Solapur – 413314, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dadaso Nana Gadade
- (B) **Address** : Mr. Dadaso Nana Gadade,  
Gaudwadi, Taluka: Sangola,  
District: Solapur – 413314,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4517 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Samadhan Baburao Sangolkar**, at Post: Balawadi, Taluka: Sangola, District: Solapur – 413307, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Samadhan Baburao Sangolkar

(B) **Address** : Mr. Samadhan Baburao Sangolkar,  
Post: Balawadi, Taluka: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4518 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Swapnil Kiran Danole**, at Jainwadi, Taluka: Pandharpur, District: Solapur – 413310, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Swapnil Kiran Danole
- (B) **Address** : Mr. Swapnil Kiran Danole,  
Jainwadi, Taluka: Pandharpur,  
District: Solapur – 413310,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4519 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Satish Machindra Khandagale**, at Post: Sangewadi, Taluka: Sangola, District: Solapur – 413317, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Satish Machindra Khandagale

(B) **Address** : Mr. Satish Machindra Khandagale,  
Post: Sangewadi, Taluka: Sangola,  
District: Solapur – 413317,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4520 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Pandurang Namadev More**, at Dahigaon, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pandurang Namadev More
- (B) **Address** : Mr. Pandurang Namadev More,  
Dahigaon, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4521 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mrs. Malan Suresh Sawant**, at Dahigaon, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Malan Suresh Sawant
- (B) **Address** : Mrs. Malan Suresh Sawant,  
Dahigaon, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4522 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Ranjit Bhimrao Phule**, at Dahigaon, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ranjit Bhimrao Phule
- (B) **Address** : Mr. Ranjit Bhimrao Phule,  
Dahigaon, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4523 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mrs. Vibhavare Ranjit Phule**, at Post: Dahigaon, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Vibhavare Ranjit Phule
- (B) **Address** : Mrs. Vibhavare Ranjit Phule,  
Post: Dahigaon, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4524 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Shivaji Ramchandra Barge**, at Devale, Taluka: Sangola, District: Solapur – 413307, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Shivaji Ramchandra Barge
- (B) **Address** : Mr. Shivaji Ramchandra Barge,  
Devale, Taluka: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4525 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Machhindra Jagannath Jagtap**, at Manjari, Taluka: Sangola, District: Solapur – 413317, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Machhindra Jagannath Jagtap
- (B) **Address** : Mr. Machhindra Jagannath Jagtap,  
Manjari, Taluka: Sangola,  
District: Solapur – 413317,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4526 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Bharat Chandrakant Savant**, at Dahigaon, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Bharat Chandrakant Savant

(B) **Address** : Mr. Bharat Chandrakant Savant,  
Dahigaon, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4527 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Ramesh Arjun Shinde**, at Dahigaon, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ramesh Arjun Shinde
- (B) **Address** : Mr. Ramesh Arjun Shinde,  
Dahigaon, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4528 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Buvaji Prabhu Phule**, at Dahigaon, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Buvaji Prabhu Phule
- (B) **Address** : Mr. Buvaji Prabhu Phule,  
Dahigaon, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4529 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Yashvant Daji Phule**, at Dahigaon, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Yashvant Daji Phule
- (B) **Address** : Mr. Yashvant Daji Phule,  
Dahigaon, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4530 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Sandipan Jagnath Sulke**, at Dahigaon, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Sandipan Jagnath Sulke

(B) **Address** : Mr. Sandipan Jagnath Sulke,  
Dahigaon, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4531 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Yogesh Ankush Phule**, at Dahigaon, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Yogesh Ankush Phule
- (B) **Address** : Mr. Yogesh Ankush Phule,  
Dahigaon, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4532 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Udaysinh Jaysingrao Patil**, at Dahigaon, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Udaysinh Jaysingrao Patil

(B) **Address** : Mr. Udaysinh Jaysingrao Patil,  
Dahigaon, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4533 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Mohan Bajirao Phule**, at Dahigaon, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mohan Bajirao Phule
- (B) **Address** : Mr. Mohan Bajirao Phule,  
Dahigaon, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4534 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Vinod Kisan Bandgae**, at Post: Khupsangi, Taluka: Mangalwedha, District: Solapur – 413305, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vinod Kisan Bandgae
- (B) **Address** : Mr. Vinod Kisan Bandgae,  
Post: Khupsangi, Taluka: Mangalwedha,  
District: Solapur – 413305,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4535 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Ananda Maruti Pawar**, at Fondshiras, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ananda Maruti Pawar
- (B) **Address** : Mr. Ananda Maruti Pawar,  
Fondshiras, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4536 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Popat Dadu More**, at Dahigaon, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Popat Dadu More
- (B) **Address** : Mr. Popat Dadu More,  
Dahigaon, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4537 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Anil Baban Dhope**, at Fondshiras, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Anil Baban Dhope
- (B) **Address** : Mr. Anil Baban Dhope,  
Fondshiras, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4538 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Popat Baba Borate**, at Fondshiras, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Popat Baba Borate
- (B) **Address** : Mr. Popat Baba Borate,  
Fondshiras, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4539 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Nilesh Tukaram Dhope**, at Phondshiras, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Nilesh Tukaram Dhope
- (B) **Address** : Mr. Nilesh Tukaram Dhope,  
Phondshiras, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4540 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Sanjay Punaram Nagre**, at Ambe, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Sanjay Punaram Nagre

(B) **Address** : Mr. Sanjay Punaram Nagre,  
Ambe, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4541 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Mosin Iqbal Bagwan**, at Post: Pandharpur, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mosin Iqbal Bagwan
- (B) **Address** : Mr. Mosin Iqbal Bagwan,  
Post: Pandharpur, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4542 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Balasaheb Ramchandra Waghmode**, at Malshiras, Waghmode Wasti, 61 phata 7 Dare, District: Solapur – 413107, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Balasaheb Ramchandra Waghmode
- (B) **Address** : Mr. Balasaheb Ramchandra Waghmode,  
Malshiras, Waghmode Wasti, 61 phata 7  
Dare, District: Solapur – 413107,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4543 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Kundlik Tukaram Pawar**, at Mahud, Taluka: Sangola, District: Solapur – 413306, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Kundlik Tukaram Pawar
- (B) **Address** : Mr. Kundlik Tukaram Pawar,  
Mahud, Taluka: Sangola,  
District: Solapur – 413306,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4544 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Vasudev Ramchandra Gund**, at Ashti, Taluka: Mohol, District: Solapur – 413303, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vasudev Ramchandra Gund
- (B) **Address** : Mr. Vasudev Ramchandra Gund,  
Ashti, Taluka: Mohol,  
District: Solapur – 413303,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : February 09, 2018
- (D) **Registered Geographical Indication** : **Solapur Pomegranate**
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- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4545 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mrs. Satyabhama Naganath Mote**, at Tanali, Taluka: Pandharpur, District: Solapur – 413317, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mrs. Satyabhama Naganath Mote

(B) **Address** : Mrs  
. Satyabhama Naganath Mote,  
Tanali, Taluka: Pandharpur,  
District: Solapur – 413317,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4546 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Sunil Shivaji Dange**, at Post: Mahud, Taluka: Sangola, District: Solapur – 413306, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sunil Shivaji Dange
- (B) **Address** : Mr. Sunil Shivaji Dange,  
Post: Mahud, Taluka: Sangola,  
District: Solapur – 413306,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : February 09, 2018
- (D) **Registered Geographical Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4547 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Shankar Tatyaba Chougule**, at Khupsangi, Taluka: Mangalwedha, District: Solapur – 413305, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Shankar Tatyaba Chougule
- (B) **Address** : Mr. Shankar Tatyaba Chougule,  
Khupsangi, Taluka: Mangalwedha,  
District: Solapur – 413305,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4548 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Babruvan Shankar Zinjurde**, at Adhiv, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Babruvan Shankar Zinjurde
- (B) **Address** : Mr. Babruvan Shankar Zinjurde,  
Adhiv, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4549 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Adinath Anna Khane**, at Jainwadi, Taluka: Pandharpur, District: Solapur – 413310, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Adinath Anna Khane
- (B) **Address** : Mr. Adinath Anna Khane,  
Jainwadi, Taluka: Pandharpur,  
District: Solapur – 413310,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4550 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mrs. Mangal Kisan Madane**, at Piliv, Taluka: Malshiras, District: Solapur – 413310, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mrs. Mangal Kisan Madane

(B) **Address** : Mrs. Mangal Kisan Madane,  
Piliv, Taluka: Malshiras,  
District: Solapur – 413310,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4551 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Siddheshwar Tukaram Jadhav**, at Kadlas, Taluka: Sangola, District: Solapur – 413309, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Siddheshwar Tukaram Jadhav
- (B) **Address** : Mr. Siddheshwar Tukaram Jadhav,  
Kadlas, Taluka: Sangola,  
District: Solapur – 413309,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : February 09, 2018
- (D) **Registered Geographical Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4552 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Navnath Maruti Sawant**, at Post: Kadlas, Taluka: Sangola, District: Solapur – 413309, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Navnath Maruti Sawant
- (B) **Address** : Mr. Navnath Maruti Sawant,  
Post: Kadlas, Taluka: Sangola,  
District: Solapur – 413309,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4553 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Vinod Shankar Hipparkar**, at Khilarwadi, Taluka: Sangola, District: Solapur – 413306, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Vinod Shankar Hipparkar

(B) **Address** : Mr. Vinod Shankar Hipparkar,  
Khilarwadi, Taluka: Sangola,  
District: Solapur – 413306,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4554 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Prashant Mhalu Pandhare**, at Post: Ugadewadi, Taluka: Malshiras, District: Solapur – 413113, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Prashant Mhalu Pandhare
- (B) **Address** : Mr. Prashant Mhalu Pandhare,  
Post: Ugadewadi, Taluka: Malshiras,  
District: Solapur – 413113,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4555 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Ajinkya Vilas Patil**, at Post: Pandharpur, Taluka: Pandharpur, District: Solapur – 413305, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ajinkya Vilas Patil
- (B) **Address** : Mr. Ajinkya Vilas Patil,  
Post: Pandharpur, Taluka: Pandharpur,  
District: Solapur – 413305,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4556 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Shivaji Gurusiddha Shendage**, at Puluji, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Shivaji Gurusiddha Shendage

(B) **Address** : Mr. Shivaji Gurusiddha Shendage,  
Puluji, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4557 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Siddheshwar Sopan Jagadale**, at Khupsangi, Taluka: Mangalwedha, District: Solapur – 413305, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Siddheshwar Sopan Jagadale
- (B) **Address** : Mr. Siddheshwar Sopan Jagadale,  
Khupsangi, Taluka: Mangalwedha,  
District: Solapur – 413305,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4558 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Govind Raghu Mali**, at Post: Gaudwadi, Taluka: Sangola, District: Solapur – 413314, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Govind Raghu Mali
- (B) **Address** : Mr. Govind Raghu Mali,  
Post: Gaudwadi, Taluka: Sangola,  
District: Solapur – 413314,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : February 09, 2018
- (D) **Registered Geographical Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4559 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Navnath Bharat Gophane**, at Jainwadi, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Navnath Bharat Gophane

(B) **Address** : Mr. Navnath Bharat Gophane,  
Jainwadi, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4560 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Navnath Battu Mali**, at Post: Gaudwadi, Taluka: Sangola, District: Solapur – 413314, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Navnath Battu Mali
- (B) **Address** : Mr. Navnath Battu Mali,  
Post: Gaudwadi, Taluka: Sangola,  
District: Solapur – 413314,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : February 09, 2018
- (D) **Registered Geographical Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4561 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Popat Madhukar Kale**, at Post: Salgar, Taluka: Mangalwedha, District: Solapur – 413319, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Popat Madhukar Kale
- (B) **Address** : Mr. Popat Madhukar Kale,  
Post: Salgar, Taluka: Mangalwedha,  
District: Solapur – 413319,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : February 09, 2018
- (D) **Registered Geographical Indication** : **Solapur Pomegranate**
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- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4562 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Popat Bhanudas Ghodake**, at Medshingi, Taluka: Sangola, District: Solapur – 413307, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Popat Bhanudas Ghodake

(B) **Address** : Mr. Popat Bhanudas Ghodake,  
Medshingi, Taluka: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4563 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Haridas Madhukar Kale**, at Khupsangi, Taluka: Mangalwedha, District: Solapur – 413305, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Haridas Madhukar Kale
- (B) **Address** : Mr. Haridas Madhukar Kale,  
Khupsangi, Taluka: Mangalwedha,  
District: Solapur – 413305,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4564 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Bharat Abaso Chougule**, at Wadegaon, Taluka: Sangola, District: Solapur – 413307, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bharat Abaso Chougule
- (B) **Address** : Mr. Bharat Abaso Chougule,  
Wadegaon, Taluka: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4565 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Bhagawan Bapu Kolekar**, at Mahim, Taluka: Sangola, District: Solapur – 413306, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Bhagawan Bapu Kolekar

(B) **Address** : Mr. Bhagawan Bapu Kolekar,  
Mahim, Taluka: Sangola,  
District: Solapur – 413306,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4566 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Mahadev Uttam Narsale**, at Post: Jaloli, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mahadev Uttam Narsale
- (B) **Address** : Mr. Mahadev Uttam Narsale,  
Post: Jaloli, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4567 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Nana Ananda Lawate**, at Lotewadi, Taluka: Sangola, District: Solapur – 413306, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Nana Ananda Lawate

(B) **Address** : Mr. Nana Ananda Lawate,  
Lotewadi, Taluka: Sangola,  
District: Solapur – 413306,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4568 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Dilip Chandrakant Mane**, at Palashi, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dilip Chandrakant Mane
- (B) **Address** : Mr. Dilip Chandrakant Mane,  
Palashi, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4569 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Amol Vijay Pandhare**, at Post: Ugadewadi, Taluka: Malshiras, District: Solapur – 413113, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Amol Vijay Pandhare
- (B) **Address** : Mr. Amol Vijay Pandhare,  
Post: Ugadewadi, Taluka: Malshiras,  
District: Solapur – 413113,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4570 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Santosh Subhash Deshmukh**, at Bilewadi, Taluka: Sangola, District: Solapur – 413307, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Santosh Subhash Deshmukh
- (B) **Address** : Mr. Santosh Subhash Deshmukh,  
Bilewadi, Taluka: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4571 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Dagadu Nivrutti Ghadage**, at Takali, Post: Adhegaon, Taluka: Sangola, District: Solapur – 413112, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dagadu Nivrutti Ghadage
- (B) **Address** : Mr. Dagadu Nivrutti Ghadage,  
Takali, Post: Adhegaon, Taluka: Sangola,  
District: Solapur – 413112,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4572 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Madhav Nivrutti Ghadage**, at Takali, Post: Adhegaon, Taluka: Madha, District: Solapur – 413112, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Madhav Nivrutti Ghadage
- (B) **Address** : Mr. Madhav Nivrutti Ghadage,  
Takali, Post: Adhegaon, Taluka: Madha,  
District: Solapur – 413112,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4573 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Nivrutti Govind Misal**, at Misalwadi, Post: Pachegaon Kurd, Taluka: Sangola, District: Solapur – 413307, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Nivrutti Govind Misal
- (B) **Address** : Mr. Nivrutti Govind Misal,  
Misalwadi, Post: Pachegaon Kurd,  
Taluka: Sangola, District: Solapur – 413307,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4574 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Dattatray Sadhu Kshirsagar**, at Ropale, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dattatray Sadhu Kshirsagar
- (B) **Address** : Mr. Dattatray Sadhu Kshirsagar,  
Ropale, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4575 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Dudumbi Daylu Gherade**, at Kidabisari, Post: Nagaj, Taluka: Sangola, District: Solapur – 416403, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dudumbi Daylu Gherade
- (B) **Address** : Mr. Dudumbi Daylu Gherade,  
Kidabisari, Post: Nagaj, Taluka: Sangola,  
District: Solapur – 416403,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4576 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Bharat Anna Hipparkar**, at Karandewadi, Post: Gaudwadi, Taluka: Sangola, District: Solapur – 413314, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bharat Anna Hipparkar
- (B) **Address** : Mr. Bharat Anna Hipparkar,  
Karandewadi, Post: Gaudwadi,  
Taluka: Sangola, District: Solapur – 413314,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4577 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Zakir Tajoddin Shaikh**, at Kasegaon, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Zakir Tajoddin Shaikh
- (B) **Address** : Mr. Zakir Tajoddin Shaikh,  
Kasegaon, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4578 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Javid Babalal Mujavar**, at Mangalwedha, Taluka: Mangalwedha, District: Solapur – 413305, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Javid Babalal Mujavar
- (B) **Address** : Mr. Javid Babalal Mujavar,  
Mangalwedha, Taluka: Mangalwedha,  
District: Solapur – 413305,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4579 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Parmeshwar Haridas Waghmode**, at Pathkal, Taluka: Mangalwedha, District: Solapur – 413305, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Parmeshwar Haridas Waghmode
- (B) **Address** : Mr. Parmeshwar Haridas Waghmode,  
Pathkal, Taluka: Mangalwedha,  
District: Solapur – 413305,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4580 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Vijay Sataywan Rajmane**, at Palashi, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Vijay Sataywan Rajmane

(B) **Address** : Mr. Vijay Sataywan Rajmane,  
Palashi, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4581 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Shashikant Keshavrao Deshmukh**, at Kasegaon, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Shashikant Keshavrao Deshmukh
- (B) **Address** : Mr. Shashikant Keshavrao Deshmukh,  
Kasegaon, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4582 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Jahangir Jajoddin Shaikh**, at Kasegaon, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Jahangir Jajoddin Shaikh
- (B) **Address** : Mr. Jahangir Jajoddin Shaikh,  
Kasegaon, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4583 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Balaso Krushandev Bandgar**, at Anakathal, Taluka: Sangola, District: Solapur – 413308, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Balaso Krushandev Bandgar
- (B) **Address** : Mr. Balaso Krushandev Bandgar,  
Anakathal, Taluka: Sangola,  
District: Solapur – 413308,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4584 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Jagannath Kisan Chikane**, at Dahigaon, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Jagannath Kisan Chikane

(B) **Address** : Mr. Jagannath Kisan Chikane,  
Dahigaon, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4585 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Namdev Dattu Salgar**, at Alegaon, Taluka: Sangola, District: Solapur – 413309, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Namdev Dattu Salgar
- (B) **Address** : Mr. Namdev Dattu Salgar,  
Alegaon, Taluka: Sangola,  
District: Solapur – 413309,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4586 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Balasaheb Namdev Sangolkar**, at Balwadi, Taluka: Sangola, District: Solapur – 413307, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Balasaheb Namdev Sangolkar
- (B) **Address** : Mr. Balasaheb Namdev Sangolkar,  
Balwadi, Taluka: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : February 09, 2018
- (D) **Registered Geographical Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4587 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Dnyaneshwar Daryappa Sangolkar**, at Post: Balwadi, Taluka: Sangola, District: Solapur – 413308, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dnyaneshwar Daryappa Sangolkar
- (B) **Address** : Mr. Dnyaneshwar Daryappa Sangolkar,  
Post: Balwadi, Taluka: Sangola,  
District: Solapur – 413308,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4588 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Shivaji Anna Hipparkar**, at Karandewadi, Post: Gaudwadi, Taluka: Sangola, District: Solapur – 413314, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Shivaji Anna Hipparkar
- (B) **Address** : Mr. Shivaji Anna Hipparkar,  
Karandewadi, Post: Gaudwadi,  
Taluka: Sangola, District: Solapur – 413314,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4589 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Shankar Nana Musale**, at Post: Sapatne Bhoose, Taluka: Madha, District: Solapur – 413208, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Shankar Nana Musale
- (B) **Address** : Mr. Shankar Nana Musale,  
Post: Sapatne Bhoose, Taluka: Madha,  
District: Solapur – 413208,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4590 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Sanjay Jalindar Daethe**, at Dhondewadi, Post: Jainwadi, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sanjay Jalindar Daethe
- (B) **Address** : Mr. Sanjay Jalindar Daethe,  
Dhondewadi, Post: Jainwadi,  
Taluka: Pandharpur, District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : February 09, 2018
- (D) **Registered Geographical Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4591 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Haridas Namadeo Hembade**, at Post: Mangalwedha, Taluka: Mangalwedha, District: Solapur – 413305, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Haridas Namadeo Hembade
- (B) **Address** : Mr. Haridas Namadeo Hembade,  
Post: Mangalwedha, Taluka: Mangalwedha,  
District: Solapur – 413305,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4592 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Vinay Nana Musale**, at Post: Sapatne Bhoose, Taluka: Madha, District: Solapur – 413208, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vinay Nana Musale
- (B) **Address** : Mr. Vinay Nana Musale,  
Post: Sapatne Bhoose, Taluka: Madha,  
District: Solapur – 413208,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4593 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Shivaji Ganpat Deshmukh**, at Post: Kola, Taluka: Sangola, District: Solapur – 413314, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Shivaji Ganpat Deshmukh

(B) **Address** : Mr. Shivaji Ganpat Deshmukh,  
Post: Kola, Taluka: Sangola,  
District: Solapur – 413314,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4594 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Nitin Mahadev Deshmukh**, at Bilewadi, Taluka: Sangola, District: Solapur – 413307, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Nitin Mahadev Deshmukh

(B) **Address** : Mr. Nitin Mahadev Deshmukh,  
Bilewadi, Taluka: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4595 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Ganpat Subhash Deshmukh**, at Post: Kola, Taluka: Sangola, District: Solapur – 413314, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Ganpat Subhash Deshmukh

(B) **Address** : Mr. Ganpat Subhash Deshmukh,  
Post: Kola, Taluka: Sangola,  
District: Solapur – 413314,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4596 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Amol Shivaji Chavan**, at Post: Suste, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Amol Shivaji Chavan
- (B) **Address** : Mr. Amol Shivaji Chavan,  
Post: Suste, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4597 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Ashok Ambadas Gaikwad**, at Kuroli, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Ashok Ambadas Gaikwad

(B) **Address** : Mr. Ashok Ambadas Gaikwad,  
Kuroli, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4598 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Sharad Maruti Sule**, at Shendgewadi, Post: Bhalwani, Taluka: Pandharpur, District: Solapur – 413310, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sharad Maruti Sule
- (B) **Address** : Mr. Sharad Maruti Sule,  
Shendgewadi, Post: Bhalwani,  
Taluka: Pandharpur, District: Solapur – 413310,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
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- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4599 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Shobha Shivling Gadade**, at Post: Uchethan, Taluka: Mangalwedha, District: Solapur – 413305, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Shobha Shivling Gadade
- (B) **Address** : Mr. Shobha Shivling Gadade,  
Post: Uchethan, Taluka: Mangalwedha,  
District: Solapur – 413305,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4600 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Sudhakar Dattaray Shikare**, at Post: Chale, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sudhakar Dattaray Shikare
- (B) **Address** : Mr. Sudhakar Dattaray Shikare,  
Post: Chale, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4601 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Rameshwar Raosaheb Bansode**, at Post: Chale, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Rameshwar Raosaheb Bansode

(B) **Address** : Mr. Rameshwar Raosaheb Bansode,  
Post: Chale, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4602 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Navanath Gorakh Waghmode**, at Post: Chale, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Navanath Gorakh Waghmode

(B) **Address** : Mr. Navanath Gorakh Waghmode,  
Post: Chale, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4603 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Dnyaneshwar Narayan Mali**, at Khupsangi, Taluka: Mangalwedha, District: Solapur – 413305, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dnyaneshwar Narayan Mali
- (B) **Address** : Mr. Dnyaneshwar Narayan Mali,  
Khupsangi, Taluka: Mangalwedha,  
District: Solapur – 413305,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4604 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Siddharam Somling Choukhande**, at Salgar, Taluka: Mangalwedha, District: Solapur – 413319, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Siddharam Somling Choukhande
- (B) **Address** : Mr. Siddharam Somling Choukhande,  
Salgar, Taluka: Mangalwedha,  
District: Solapur – 413319,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : February 09, 2018
- (D) **Registered Geographical Indication** : **Solapur Pomegranate**
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- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4605 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Shivshankar Pallana Dhayagonde**, at Post: Salgar, Taluka: Mangalwedha, District: Solapur – 413319, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Shivshankar Pallana Dhayagonde

(B) **Address** : Mr. Shivshankar Pallana Dhayagonde,  
Post: Salgar, Taluka: Mangalwedha,  
District: Solapur – 413319,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4606 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Ramchandra Govardhan Dethe**, at Dhondewadi, Post: Jainwadi, Taluka: Pandharpur, District: Solapur – 413310, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ramchandra Govardhan Dethe
- (B) **Address** : Mr. Ramchandra Govardhan Dethe,  
Dhondewadi, Post: Jainwadi,  
Taluka: Pandharpur, District: Solapur – 413310,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : February 09, 2018
- (D) **Registered Geographical Indication** : **Solapur Pomegranate**
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- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4607 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Mahadev Nana Waghmode**, at Post: Chale, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Mahadev Nana Waghmode

(B) **Address** : Mr. Mahadev Nana Waghmode,  
Post: Chale, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4608 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Krushnadev Tukaram Ingole**, at Khibarwadi, Post: Gaigavan, Taluka: Sangola, District: Solapur – 413306, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Krushnadev Tukaram Ingole
- (B) **Address** : Mr. Krushnadev Tukaram Ingole,  
Khibarwadi, Post: Gaigavan,  
Taluka: Sangola, District: Solapur – 413306,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4609 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Ashok Hanumant Chalekar**, at Mangalwedha, Taluka: Mangalwedha, District: Solapur – 413305, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ashok Hanumant Chalekar
- (B) **Address** : Mr. Ashok Hanumant Chalekar,  
Mangalwedha, Taluka: Mangalwedha,  
District: Solapur – 413305,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4610 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Sambhaji Popat Shinde**, at Akole, Taluka: Sangola, District: Solapur – 413307, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Sambhaji Popat Shinde

(B) **Address** : Mr. Sambhaji Popat Shinde,  
Akole, Taluka: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4611 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Navnath Dnyaneshwar Babar**, at Chopadi, Taluka: Sangola, District: Solapur – 413307, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Navnath Dnyaneshwar Babar
- (B) **Address** : Mr. Navnath Dnyaneshwar Babar,  
Chopadi, Taluka: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4612 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Tukaram Rajaram Padavale**, at Post: Khupsangi, Taluka: Mangalwedha, District: Solapur – 413305, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Tukaram Rajaram Padavale
- (B) **Address** : Mr. Tukaram Rajaram Padavale,  
Post: Khupsangi, Taluka: Mangalwedha,  
District: Solapur – 413305,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4613 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Yashwant Shankar Babar**, at Chopadi, Taluka: Sangola, District: Solapur – 413307, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Yashwant Shankar Babar

(B) **Address** : Mr. Yashwant Shankar Babar,  
Chopadi, Taluka: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4614 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Jalindar Bajirao Gaikwad**, at Ranjani, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Jalindar Bajirao Gaikwad

(B) **Address** : Mr. Jalindar Bajirao Gaikwad,  
Ranjani, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4615 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Bhimrao Kundlik Babar**, at Chopadi, Taluka: Sangola, District: Solapur – 413308, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bhimrao Kundlik Babar
- (B) **Address** : Mr. Bhimrao Kundlik Babar,  
Chopadi, Taluka: Sangola,  
District: Solapur – 413308,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
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- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4616 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mrs. Suvarna Ashok Chelekar**, at Jawalegalli, Taluka: Mangalwedha, District: Solapur – 413305, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Suvarna Ashok Chelekar
- (B) **Address** : Mrs. Suvarna Ashok Chelekar,  
Jawalegalli, Taluka: Mangalwedha,  
District: Solapur – 413305,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4617 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Shivaji Bajirao Kalunge**, at Mangalwedha, Taluka: Mangalwedha, District: Solapur – 413305, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Shivaji Bajirao Kalunge
- (B) **Address** : Mr. Shivaji Bajirao Kalunge,  
Mangalwedha, Taluka: Mangalwedha,  
District: Solapur – 413305,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4618 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Bajirao Ishwar Sargar**, at Salgar, Post: Chikmahud, Taluka: Sangola, District: Solapur – 413306, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bajirao Ishwar Sargar
- (B) **Address** : Mr. Bajirao Ishwar Sargar,  
Salgar, Post: Chikmahud, Taluka: Sangola,  
District: Solapur – 413306,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4619 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Sanjay Jaywat Katte**, at Mangalwedha, Taluka: Mangalwedha, District: Solapur – 413305, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sanjay Jaywat Katte
- (B) **Address** : Mr. Sanjay Jaywat Katte,  
Mangalwedha, Taluka: Mangalwedha,  
District: Solapur – 413305,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4620 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Sudhakar Krushana Phate**, at Gadegaon, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sudhakar Krushana Phate
- (B) **Address** : Mr. Sudhakar Krushana Phate,  
Gadegaon, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4621 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Balkrishna Sadashiv Nashte**, at Nevre, Taluka: Malshiras, District: Solapur – 413112, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Balkrishna Sadashiv Nashte

(B) **Address** : Mr. Balkrishna Sadashiv Nashte,  
Nevre, Taluka: Malshiras,  
District: Solapur – 413112,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4622 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Jaysing Ramhari Madane**, at Shendgewadi, Post: Bhalwani, Taluka: Pandharpur, District: Solapur – 413310, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Jaysing Ramhari Madane
- (B) **Address** : Mr. Jaysing Ramhari Madane,  
Shendgewadi, Post: Bhalwani,  
Taluka: Pandharpur, District: Solapur – 413310,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4623 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Shivaji Pandurang Hake**, at Khardi, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Shivaji Pandurang Hake
- (B) **Address** : Mr. Shivaji Pandurang Hake,  
Khardi, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4624 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Suhas Anna Savanji**, at Patkhal, Taluka: Mangalwedha, District: Solapur – 413305, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Suhas Anna Savanji
- (B) **Address** : Mr. Suhas Anna Savanji,  
Patkhal, Taluka: Mangalwedha,  
District: Solapur – 413305,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4625 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Balbhim Ramchandra Anpat**, at Ganeshwadi, Taluka: Mangalwedha, District: Solapur – 413305, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Balbhim Ramchandra Anpat
- (B) **Address** : Mr. Balbhim Ramchandra Anpat,  
Ganeshwadi, Taluka: Mangalwedha,  
District: Solapur – 413305,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4626 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Navnath Namdev Babar**, at Chopadi, Taluka: Sangola, District: Solapur – 413307, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Navnath Namdev Babar
- (B) **Address** : Mr. Navnath Namdev Babar,  
Chopadi, Taluka: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4627 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Bhauso Pralhad Patil**, at Digewadi, Post: Jawala, Taluka: Sangola, District: Solapur – 413307, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bhauso Pralhad Patil
- (B) **Address** : Mr. Bhauso Pralhad Patil,  
Digewadi, Post: Jawala, Taluka: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4628 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Yuvraj Siddhanath Dongare**, at Ranjani, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Yuvraj Siddhanath Dongare
- (B) **Address** : Mr. Yuvraj Siddhanath Dongare,  
Ranjani, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4629 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mrs. Kanchna Vilas Shinde**, at Post: Chale, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Kanchna Vilas Shinde
- (B) **Address** : Mrs. Kanchna Vilas Shinde,  
Post: Chale, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4630 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Tatyasaheb Yashwant Yadav**, at Tavashi, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Tatyasaheb Yashwant Yadav

(B) **Address** : Mr. Tatyasaheb Yashwant Yadav,  
Tavashi, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4631 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Kiran Vasant Kokate**, at Post: Tambole, Taluka: Mohol, District: Solapur – 413213, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Kiran Vasant Kokate
- (B) **Address** : Mr. Kiran Vasant Kokate,  
Post: Tambole, Taluka: Mohol,  
District: Solapur – 413213,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : February 09, 2018
- (D) **Registered Geographical Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4632 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Tajoddin Alisha Patil**, at Khupsangi, Taluka: Mangalwedha, District: Solapur – 413305, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Tajoddin Alisha Patil
- (B) **Address** : Mr. Tajoddin Alisha Patil,  
Khupsangi, Taluka: Mangalwedha,  
District: Solapur – 413305,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4633 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Anil Dagdu Jadhav**, at Sonke, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Anil Dagdu Jadhav
- (B) **Address** : Mr. Anil Dagdu Jadhav,  
Sonke, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4634 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Bapu Baba Shelke**, at Khupsangi, Taluka: Mangalwedha, District: Solapur – 413307, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bapu Baba Shelke
- (B) **Address** : Mr. Bapu Baba Shelke,  
Khupsangi, Taluka: Mangalwedha,  
District: Solapur – 413307,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4635 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Ramchandra Vitthal Bhange**, at Post: Vitthalwadi, Taluka: Madha, District: Solapur – 413209, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ramchandra Vitthal Bhange
- (B) **Address** : Mr. Ramchandra Vitthal Bhange,  
Post: Vitthalwadi, Taluka: Madha,  
District: Solapur – 413209,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4636 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Shankar Mahadeo Thorat**, at Post: Sonke, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Shankar Mahadeo Thorat
- (B) **Address** : Mr. Shankar Mahadeo Thorat,  
Post: Sonke, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4637 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Haridas Jagannath Thorat**, at Post: Sonke, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Haridas Jagannath Thorat
- (B) **Address** : Mr. Haridas Jagannath Thorat,  
Post: Sonke, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4638 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Vitthal Bhimrao Shinde**, at Wakhari, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vitthal Bhimrao Shinde
- (B) **Address** : Mr. Vitthal Bhimrao Shinde,  
Wakhari, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4639 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Prakash Gangaram Godse**, at Jujarpur, Post: Junoni, Taluka: Sangola, District: Solapur – 413307, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Prakash Gangaram Godse
- (B) **Address** : Mr. Prakash Gangaram Godse,  
Jujarpur, Post: Junoni, Taluka: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4640 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Nanso Maruti Shinde**, at Wakhari, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Nanso Maruti Shinde
- (B) **Address** : Mr. Nanso Maruti Shinde,  
Wakhari, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4641 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Suresh Janardhan Shendage**, at Shendgewadi, Post: Bhalwani, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Suresh Janardhan Shendage
- (B) **Address** : Mr. Suresh Janardhan Shendage,  
Shendgewadi, Post: Bhalwani,  
Taluka: Pandharpur, District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4642 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Hindurao Kashinath Nalawde**, at Devade, Post: Shelve, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Hindurao Kashinath Nalawde
- (B) **Address** : Mr. Hindurao Kashinath Nalawde,  
Devade, Post: Shelve, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4643 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Dattatray Uttam Ghodake**, at Batan, Taluka: Mangalwedha, District: Solapur – 413305, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Dattatray Uttam Ghodake

(B) **Address** : Mr. Dattatray Uttam Ghodake,  
Batan, Taluka: Mangalwedha,  
District: Solapur – 413305,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4644 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Tukaram Machindra Zambre**, at Devade, Post: Shelve, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Tukaram Machindra Zambre
- (B) **Address** : Mr. Tukaram Machindra Zambre,  
Devade, Post: Shelve, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4645 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Sadashiv Yeda Babar**, at Chopadi, Taluka: Sangola, District: Solapur – 413308, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sadashiv Yeda Babar
- (B) **Address** : Mr. Sadashiv Yeda Babar,  
Chopadi, Taluka: Sangola,  
District: Solapur – 413308,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4646 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Nivrutti Bira Lade**, at Chopadi, Taluka: Sangola, District: Solapur – 413308, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Nivrutti Bira Lade
- (B) **Address** : Mr. Nivrutti Bira Lade,  
Chopadi, Taluka: Sangola,  
District: Solapur – 413308,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4647 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Lahu Goverdhan Khapale**, at Takali, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Lahu Goverdhan Khapale

(B) **Address** : Mr. Lahu Goverdhan Khapale,  
Takali, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4648 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Laxman Aniruddha Kawade**, at Balwadi, Taluka: Sangola, District: Solapur – 413308, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Laxman Aniruddha Kawade

(B) **Address** : Mr. Laxman Aniruddha Kawade,  
Balwadi, Taluka: Sangola,  
District: Solapur – 413308,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4649 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Maheshwar Nanasaheb Bhosale**, at Kasegaon, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Maheshwar Nanasaheb Bhosale

(B) **Address** : Mr. Maheshwar Nanasaheb Bhosale,  
Kasegaon, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4650 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Shital Kantil Shah**, at Post: Behind Sargam Cinema Collage Road, Taluka: Pandharpur, District: Solapur – 413301, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Shital Kantil Shah
- (B) **Address** : Mr. Shital Kantil Shah,  
Post: Behind Sargam Cinema Collage Road,  
Taluka: Pandharpur, District: Solapur – 413301,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : February 09, 2018
- (D) **Registered Geographical Indication** : **Solapur Pomegranate**
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- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4651 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Sachin Tukaram Metkari**, at Gate. No: 53/1, Plot No: 3 Savarkar Nagar, Behind Govt, Rest House, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sachin Tukaram Metkari
- (B) **Address** : Mr. Sachin Tukaram Metkari,  
Gate. No: 53/1, Plot No: 3 Savarkar Nagar,  
Behind Govt, Rest House, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4652 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Shivaji Vittal Dhobale**, at Balwadi, Taluka: Sangola, District: Solapur – 413308, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Shivaji Vittal Dhobale

(B) **Address** : Mr. Shivaji Vittal Dhobale,  
Balwadi, Taluka: Sangola,  
District: Solapur – 413308,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4653 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Sitaram Tukaram Salunkhe**, at Chale, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Sitaram Tukaram Salunkhe

(B) **Address** : Mr. Sitaram Tukaram Salunkhe,  
Chale, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4654 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Laxman Haridas Jadhav**, at Dasur, Post: Bondle, Taluka: Malshiras, District: Solapur – 413113, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Laxman Haridas Jadhav
- (B) **Address** : Mr. Laxman Haridas Jadhav,  
Dasur, Post: Bondle , Taluka: Malshiras,  
District: Solapur – 413113,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4655 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Amarjit Bharat Jagtap**, at Wakhari, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Amarjit Bharat Jagtap
- (B) **Address** : Mr. Amarjit Bharat Jagtap,  
Wakhari, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4656 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mrs. Rukmini Machindra Jadhav**, at Patavardhan Kuroli, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Rukmini Machindra Jadhav
- (B) **Address** : Mrs. Rukmini Machindra Jadhav,  
Patavardhan Kuroli, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : February 09, 2018
- (D) **Registered Geographical Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4657 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Subash Mahadev Dhope**, at Phondshiras, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Subash Mahadev Dhope
- (B) **Address** : Mr. Subash Mahadev Dhope,  
Phondshiras, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4658 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Kushaba Narayan Padavale**, at Khupsangi, Taluka: Mangalwedha, District: Solapur – 413305, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Kushaba Narayan Padavale
- (B) **Address** : Mr. Kushaba Narayan Padavale,  
Khupsangi, Taluka: Mangalwedha,  
District: Solapur – 413305,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4659 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Vittal Jagannath Rananavare**, at Mahaki, Taluka: Malshiras, District: Solapur – 413107, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vittal Jagannath Rananavare
- (B) **Address** : Mr. Vittal Jagannath Rananavare,  
Mahaki, Taluka: Malshiras,  
District: Solapur – 413107,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
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- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4660 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Ankush Rama Dubal**, at Adhiv, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ankush Rama Dubal
- (B) **Address** : Mr. Ankush Rama Dubal,  
Adhiv, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4661 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Ashok Kerappa Bandagar**, at Hatid, Taluka: Sangola, District: Solapur – 413307, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Ashok Kerappa Bandagar

(B) **Address** : Mr. Ashok Kerappa Bandagar,  
Hatid, Taluka: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4662 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Subhash Babu Bansode**, at Chale, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Subhash Babu Bansode

(B) **Address** : Mr. Subhash Babu Bansode,  
Chale, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4663 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Babaso Vittal Pawar**, at Kadlas, Taluka: Sangola, District: Solapur – 413309, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Babaso Vittal Pawar
- (B) **Address** : Mr. Babaso Vittal Pawar,  
Kadlas, Taluka: Sangola,  
District: Solapur – 413309,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4664 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mrs. Jayshri Ramchandra Waghmode**, at Bhamburdi, Taluka: Malshiras, District: Solapur – 413111, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Jayshri Ramchandra Waghmode
- (B) **Address** : Mrs  
. Jayshri Ramchandra Waghmode,  
Bhamburdi, Taluka: Malshiras,  
District: Solapur – 413111,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
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- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4665 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Dattatraya Anandrao Shinde**, at Akole, Taluka: Sangola, District: Solapur – 413307, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Dattatraya Anandrao Shinde

(B) **Address** : Mr. Dattatraya Anandrao Shinde,  
Akole, Taluka: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4666 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Sadhashiv Manohar Chougule**, at Jujarpur, Post: Junoni, Taluka: Sangola, District: Solapur – 413307, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sadhashiv Manohar Chougule
- (B) **Address** : Mr. Sadhashiv Manohar Chougule,  
Jujarpur, Post: Junoni, Taluka: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4667 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Manohar Dinkar Patil**, at Bhose, Taluka: Mangalwedha, District: Solapur – 413322, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Manohar Dinkar Patil
- (B) **Address** : Mr. Manohar Dinkar Patil,  
Bhose, Taluka: Mangalwedha,  
District: Solapur – 413322,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4668 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Machindra Maruti Hipparkar**, at Jujarpur, Post: Junoni, Taluka: Sangola, District: Solapur – 413307, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Machindra Maruti Hipparkar
- (B) **Address** : Mr. Machindra Maruti Hipparkar,  
Jujarpur, Post: Junoni, Taluka: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4669 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mrs. Yesabai Sopan Hipparkar**, at Jujarpur, Post: Junoni, Taluka: Sangola, District: Solapur – 413307, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Yesabai Sopan Hipparkar
- (B) **Address** : Mrs. Yesabai Sopan Hipparkar,  
Jujarpur, Post: Junoni, Taluka: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
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- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4670 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Jagu Krishna Keskar**, at Keskarwadi, Post: Bhalwani, Taluka: Pandharpur, District: Solapur – 413307, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Jagu Krishna Keskar
- (B) **Address** : Mr. Jagu Krishna Keskar,  
Keskarwadi, Post: Bhalwani,  
Taluka: Pandharpur, District: Solapur – 413307,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
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- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4671 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Bahubali Devappa Khade**, at Jainwadi, Taluka: Pandharpur, District: Solapur – 413310, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Bahubali Devappa Khade

(B) **Address** : Mr. Bahubali Devappa Khade,  
Jainwadi, Taluka: Pandharpur,  
District: Solapur – 413310,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4672 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Mahadev Sukhdev Bankar**, at Post: Phondshiras, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mahadev Sukhdev Bankar
- (B) **Address** : Mr. Mahadev Sukhdev Bankar,  
Post: Phondshiras, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4673 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Yuvraj Madhav Mundhe**, at Kalambwadi, Post: Kasegaon, Taluka: Pandharpur, District: Solapur – 413409, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Yuvraj Madhav Mundhe
- (B) **Address** : Mr. Yuvraj Madhav Mundhe,  
Kalambwadi, Post: Kasegaon,  
Taluka: Pandharpur, District: Solapur – 413409,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
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- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4674 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Vitthal Krushna Karande**, at Khudus, Taluka: Malshiras, District: Solapur – 413113, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Vitthal Krushna Karande

(B) **Address** : Mr. Vitthal Krushna Karande,  
Khudus, Taluka: Malshiras,  
District: Solapur – 413113,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4675 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Krushna Laxman Chavan**, at Salgar, Taluka: Mangalwedha, District: Solapur – 413319, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Krushna Laxman Chavan

(B) **Address** : Mr. Krushna Laxman Chavan,  
Salgar, Taluka: Mangalwedha,  
District: Solapur – 413319,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4676 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Anil Abhiman Naiknaware**, at Patwarhan Kuroli, Taluka: Pandharpur, District: Solapur – 413315, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Anil Abhiman Naiknaware
- (B) **Address** : Mr. Anil Abhiman Naiknaware,  
Patwarhan Kuroli, Taluka: Pandharpur,  
District: Solapur – 413315,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4677 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Maruti Pandurang Pawar**, at Watambare, Taluka: Sangola, District: Solapur – 413307, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Maruti Pandurang Pawar
- (B) **Address** : Mr. Maruti Pandurang Pawar,  
Watambare, Taluka: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
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- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4678 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Namadev Laxman Bandgar**, at Anakhdal, Taluka: Sangola, District: Solapur – 413308, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Namadev Laxman Bandgar

(B) **Address** : Mr. Namadev Laxman Bandgar,  
Anakhdal, Taluka: Sangola,  
District: Solapur – 413308,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4679 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Basavraj Malkari Dhyagunde**, at Salgar, Taluka: Mangalwedha, District: Solapur – 413319, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Basavraj Malkari Dhyagunde
- (B) **Address** : Mr. Basavraj Malkari Dhyagunde,  
Salgar, Taluka: Mangalwedha,  
District: Solapur – 413319,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4680 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mrs. Jayshree Suhas Yelpale**, at Post: Supali, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Jayshree Suhas Yelpale
- (B) **Address** : Mrs. Jayshree Suhas Yelpale,  
Post: Supali, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : February 09, 2018
- (D) **Registered Geographical Indication** : **Solapur Pomegranate**
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- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4681 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Ramchandra Rajaram Khatal**, at Post: Shirnandagi, Taluka: Mangalwedha, District: Solapur – 413322, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ramchandra Rajaram Khatal
- (B) **Address** : Mr. Ramchandra Rajaram Khatal,  
Post: Shirnandagi, Taluka: Mangalwedha,  
District: Solapur – 413322,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : February 09, 2018
- (D) **Registered Geographical Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4682 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Suhas Damodar Yelpale**, at Post: Supali, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Suhas Damodar Yelpale
- (B) **Address** : Mr. Suhas Damodar Yelpale,  
Post: Supali, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : February 09, 2018
- (D) **Registered Geographical Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4683 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mrs. Anjana Hanmant Vagare**, at Motewadi, Post: Malshiras, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Anjana Hanmant Vagare
- (B) **Address** : Mrs. Anjana Hanmant Vagare,  
Motewadi, Post: Malshiras, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4684 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Anil Bhima Yedage**, at Korti, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Anil Bhima Yedage
- (B) **Address** : Mr. Anil Bhima Yedage,  
Korti, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4685 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Paigahmbar Gulab Shaikh**, at Udanwadi, Taluka: Sangola, District: Solapur – 413307, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Paigahmbar Gulab Shaikh

(B) **Address** : Mr. Paigahmbar Gulab Shaikh,  
Udanwadi, Taluka: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4686 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Vikram Subhash Pawar**, at Medshingi, Taluka: Sangola, District: Solapur – 413309, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vikram Subhash Pawar
- (B) **Address** : Mr. Vikram Subhash Pawar,  
Medshingi, Taluka: Sangola,  
District: Solapur – 413309,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4687 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Sunil Tukaram Dhope**, at Phondshiras, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sunil Tukaram Dhope
- (B) **Address** : Mr. Sunil Tukaram Dhope,  
Phondshiras, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4688 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Balasaheb Mahadev Lendave**, at Post: Andhalgaon, Taluka: Mangalwedha, District: Solapur – 413305, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Balasaheb Mahadev Lendave
- (B) **Address** : Mr. Balasaheb Mahadev Lendave,  
Post: Andhalgaon, Taluka: Mangalwedha,  
District: Solapur – 413305,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : February 09, 2018
- (D) **Registered Geographical Indication** : **Solapur Pomegranate**
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- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4689 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mrs. Mohali Sharad Dhope**, at Phondshiras, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Mohali Sharad Dhope
- (B) **Address** : Mrs. Mohali Sharad Dhope,  
Phondshiras, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4690 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Pramod Anil Jadhav**, at Phondshiras, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pramod Anil Jadhav
- (B) **Address** : Mr. Pramod Anil Jadhav,  
Phondshiras, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
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- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4691 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Tukaram Mahadev Dhope**, at Fondshiras, Taluka: Malshiras, District: Solapur – 413109, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Tukaram Mahadev Dhope

(B) **Address** : Mr. Tukaram Mahadev Dhope,  
Fondshiras, Taluka: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4692 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Chandrakant Ravsaheb Bandgar**, at Nazara, Taluka: Sangola, District: Solapur – 413308, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Chandrakant Ravsaheb Bandgar

(B) **Address** : Mr. Chandrakant Ravsaheb Bandgar,  
Nazara, Taluka: Sangola,  
District: Solapur – 413308,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : February 09, 2018

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4693 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Tausepe Iqbal Bagwan**, at Post: Pandharpur, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Tausepe Iqbal Bagwan
- (B) **Address** : Mr. Tausepe Iqbal Bagwan,  
Post: Pandharpur, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4694 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Appaso Parmeshwar Kadsare**, at Post: Ranjani, Taluka: Pandharpur, District: Solapur – 413308, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Appaso Parmeshwar Kadsare
- (B) **Address** : Mr. Appaso Parmeshwar Kadsare,  
Post: Ranjani, Taluka: Pandharpur,  
District: Solapur – 413308,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4695 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Mahesh Vishwas Patil**, at Post: Salgar, Taluka: Mangalwedha, District: Solapur – 413319, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mahesh Vishwas Patil
- (B) **Address** : Mr. Mahesh Vishwas Patil,  
Post: Salgar, Taluka: Mangalwedha,  
District: Solapur – 413319,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : February 09, 2018
- (D) **Registered Geographical Indication** : **Solapur Pomegranate**
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- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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**G.I. Authorised User Application No. – 4696 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Ashok Dnyanoba Kadam**, at Post: Ambe, Taluka: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated February 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ashok Dnyanoba Kadam
- (B) **Address** : Mr. Ashok Dnyanoba Kadam,  
Post: Ambe, Taluka: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 09, 2018
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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## General Information

### What is a Geographical Indication?

- It is an indication,
- It is used to identify agricultural, natural, or manufactured goods originating in the said area,
- It originates from a definite territory in India,
- It should have a special quality or characteristics unique to the geographical indication.

### Examples of possible Geographical Indications in India:

Some of the examples of Geographical Indications in India include Basmati Rice, Darjeeling Tea, Kancheepuram silk saree, Alphonso Mango, Nagpur Orange, Kolhapuri Chappal, Bikaneri Bhujia etc.

### What are the benefits of registration of Geographical Indications?

- It confers legal protection to Geographical Indications in India,
- It prevents unauthorized use of a registered Geographical Indication by others.
- It boosts exports of Indian Geographical indications by providing legal Protection.
- It promotes economic Prosperity of Producers.
- It enables seeking legal protection in other WTO member countries.

### Who can apply for the registration of a Geographical Indication?

Any association of persons, producers, organization or authority established by or under the law can apply.

The applicant must represent the interest of the producers.

The application should be in writing in the prescribed form.

The application should be addressed to the Registrar of Geographical Indications along with prescribed fee.

### Who is the Registered Proprietor of a Geographical Indication?

Any association of persons, producers, organisation or authority established by or under the law can be a registered proprietor. Their name should be entered in the Register of Geographical Indications as registered proprietor for the Geographical Indication applied for.

### Who is an authorized user?

A producer of goods can apply for registration as an authorized user, with respect to a registered Geographical Indication. He should apply in writing in the prescribed form along with prescribed fee.

### Who is a producer in relation to a Geographical Indication?

A producer is a person dealing with three categories of goods

- Agricultural Goods including the production, processing, trading or dealing.
- Natural Goods including exploiting, trading or dealing.
- Handicrafts or industrial goods including making, manufacturing, trading or dealing.

### Is registration of a Geographical Indication compulsory?

While registration of Geographical indication is not compulsory, it offers better legal protection for action for infringement.

**What are the advantages of registering?**

- Registration affords better legal protection to facilitate an action for infringement.
- The registered proprietor and authorized users can initiate infringement actions.
- The authorized users can exercise right to use the Geographical indication.

**Who can use the registered Geographical Indication?**

Only an authorized user has the exclusive rights to use the Geographical indication in relation to goods in respect of which it is registered.

**How long is the registration of Geographical Indication valid? Can it be renewed?**

The registration of a Geographical Indication is for a period of ten years.

Yes, renewal is possible for further periods of 10 years each.

If a registered Geographical Indication is not renewed, it is liable to be removed from the register.

**When a Registered Geographical Indication is said to be infringed?**

- When unauthorized use indicates or suggests that such goods originate in a geographical area other than the true place of origin of such goods in a manner which misleads the public as to their geographical origins.
- When use of Geographical Indication results in unfair competition including passing off in respect of registered Geographical indication.
- When the use of another Geographical Indication results in a false representation to the public that goods originate in a territory in respect of which a Geographical Indication relates.

**Who can initiate an infringement action?**

The registered proprietor or authorized users of a registered Geographical indication can initiate an infringement action.

**Can a registered Geographical Indication be assigned, transmitted etc?**

No, A Geographical Indication is a public property belonging to the producers of the concerned goods. It shall not be the subject matter of assignment, transmission, licensing, pledge, mortgage or such other agreement. However, when an authorized user dies, his right devolves on his successor in title.

**Can a registered Geographical Indication or authorized user be removed from the register?**

Yes, The Appellate Board or the Registrar of Geographical Indication has the power to remove the Geographical Indication or authorized user from the register. The aggrieved person can file an appeal within three months from the date of communication of the order.

**How a Geographical Indication differs from a trade mark?**

A trade mark is a sign which is used in the course of trade and it distinguishes goods or services of one enterprise from those of other enterprises. Whereas a Geographical Indication is used to identify goods having special characteristics originating from a definite geographical territory.

## THE REGISTRATION PROCESS

In December 1999, Parliament passed the Geographical Indications of Goods (Registration and Protection) Act 1999. This Act seeks to provide for the registration and protection of Geographical Indications relating to goods in India. This Act is administered by the Controller General of Patents, Designs and Trade Marks, who is the Registrar of Geographical Indications. The Geographical Indications Registry is located at Chennai.

The Registrar of Geographical Indication is divided into two parts. Part 'A' consists of particulars relating to registered Geographical indications and Part 'B' consists of particulars of the registered authorized users.

The registration process is similar to both for registration of geographical indication and an authorized user which is illustrated below:

